[Shri Jawaharlal Nehru.] processes of running it-we came to the conclusion that the best thing was to allow this particular firm-we had firms before us which had many experience of this kind of work-they had certain Indian partners, but, essentially a foreign firm-to do it because we could rely upon them. They knew the job. It was a sort of thing which had not been done in India before and, even in foreign countries there has been a great deal of failure of such experiments-it was a question of climate, soil and so many other new factors. Therefore, we entered into this agreement.

PROF. G. RANGA (Madras): I ask for one little bit of enlightenment, Sir. Are the profits going to be calculated on the basis of the paid up share capital and the subscribed share capital or on the basis of Rs. 1½ crores which we have invested and

Shri K. C. REDDY: I will take some time to give a satisfactory explanation, Sir. The share capital is divided into two categories, A shares and B shares. A shares are owned by M/s. Basakha Singh Wallenberg and B shares are owned by Government. The profits of the Company will be shared between the two in the proportion of 60: 40 though the ownership of shares is in the proportion of 50:50.

With regard to the second part of the question raised by the hon. Mr. Ranga, whether the Rs. 13 crores will be taken into account in the assessment of profits, etc. It will take me a little time to explain the whole position correctly. The position is this: The assets are valued and decided. Then, on the basis of that and, in accordance with the Tariff Board formula, a depreciation amount is struck. That will be the amount that will be charged as rent to this company which they have to pay. The new company has got to pay the entire working expenses, i.e., Rs. 10 lakhs and for the new machinery worth Rs. 17 lakhs in rader to start production on new lines.

On that Rs. 17 lakhs which they invest, we have to give them rent interest on the same basis that they will give us for our assets leased to the company. So, it is a little complicated arrangement but the main thing is that we want to see the factory start working. We are putting all possible pressures this on Company which has taken over and it is expected that the actual work will start at a very early date.

SHRI H. D. RAJAH: May I know whether the Government would issue a White Paper detailing the complicated arrangements so that all of us will know what it is?

Shri K. C. REDDY: I think if the hon. Member puts a separate question, I will have no objection to placing the agreement and all the other relevant facts on the Table of the House.

RESOLUTION re. THE APPOINT-MENT OF A COMMISSION TO INQUIRE INTO THE PRESENT CONDITION OF LITERATURES IN THE VARIOUS INDIAN LANGUAGES

Mr. CHAIRMAN: We pass on to the consideration of the non-official Resolutions. Shri Krishna Kant Vyas.

Shri RAMA RAO (Madras): Sir, I have been authorised by him to move this Resolution.

Mr. CHAIRMAN: All right. Under the Rules of Procedure, 30 minutes for the mover, 30 minutes for the Minister in charge and 15 minutes for subsequent speeches.

Shri K. B. LALL (Bihar): Sir, it often happens that at the end you give only 5 minutes. Would it not be advisable to give 10 minutes from the beginning?

MR. CHAIRMAN: It all dependsSupposing we get near half-past-sixWell. Mr. Rama Rao.

SHRI RAMA RAO: Mr. Chairman, I move:

"This Council is of opinion that should appoint a the Government inquire into to commission present condition of the literatures languages various Indian in the a view to promoting their with growth on a broad scale and at a due regard to quick pace having the needs of the country's present democratic set up, the Directive Principles of the Constitution, the general advancement towards the welfare State.

"This Council is further of opinion that the commission to be so appointed should be instructed to conduct its inquiry in particular with respect to the following matters:

- (1) Helping authors, financially and otherwise, in order to give them leisure for literary work and to enable them to publish and sell their works for reasonable profit.
- (2) Amendment of the law of copyright in order to protect fully the rights of authors.
- (3) Promotion of special legislation for protecting the rights of playwrights both in regard to their publications as well as the production of their plays on the stage.
- (4) Translation of classics as well as modern books, Indian or foreign, into the various languages of India.
- (5) Development of new lines of literature, in prose and peopry, art and literary criticism, folk songs, political philosophy and political science.
- (6) Establishment of a national agency for creating contracts bet-

- ween writers in the different Indian languages, in order to give wider field to their work and also to give the benefit of their work to the whole country and to the world where desirable.
- (7) Organised and systematic research in the field of literature not yet published.
- (8) Nationalisation of production of text books from the lowest to the highest classes of schools, colleges and universities.
- (9) Collection of public donations, establishment of State-aided enterprises, in co-operation with private effort, and the creation of a general fund by the Government of India in co-operation with the State Governments for the purposes set out in this resolution."

Sir, I do not propose to apologise for the length of the Resolution. It is an answer to those who say that any proposal of the kind I am suggesting should be specific or concrete. It wants the Government to appoint a Commission to inquire into the present of the literatures in the condition various Indian languages. Why do we want a Commission? We have had a University Education Commission under your distinguished presidency; we have just now a Secondary Education Commission and a Press Commission sitting. Is literature less important than all these? What are we doing to maintain the high glorious literary traditions of this country? I am surprised that when great things are happening in this country, nothing of it is mirrored in contemporary literature; it is as if it did not exist. It is the purpose of a advance on every State to register front, and what are we doing about this most important front? If a Commission is appointed, it will go about the country, collecting views and opinions from all kinds of people and produce a report, that will be a valuable monument in itself and that will be a landmark on the road of intellectual progress.

[Shri Rama Rao.]

the main purpose o£ this Resolution is to call attention to the grave omission of the Government in providing for advance along the lines indicated in the introductory portion of my Resolution. The Planning Commission has completely ignored this subject and yet 1 find that some of our friends on the Community Project Administration are running about for literature for propaganda purposes. They want to make up for the lacuna in the Plan. The Constitution-makers of this country should have realised that this Constitution would not be able to work without the proper intellectual foundation and without the mental preparation of the people for the new processes. I cannot do better than refer to one historical instance. It seems some body in the days of Napoleon in France, told him that France had no literature. "All right, I shall Napoleon said: speak to the Minister of the Interior about it." You all know that in course of time France produced very valuable literature. Napoleon's victories are all forgotten history, but no one will forget for a moment that all the literature of his time was his great g.ft and if he had lived longer he would have given further encouragement to French literature. What I am trying to do is to stress the value of State aid to authorship. My submission to this House is that our Government and private enterprise should make a conscious, deliberate and concerted effort along these lines.

In the history of this great country you will find that every period of political revival has also been a period of literary, revival. Memory travels days of back to the Vikramaditya, Bhoja and Krishna Devaraya of the Vijayanagar Empire. 'Ihe winter slavery is gone, the spring of freedom is come but where is the literary efflorescence? We had a monarchy of letters; now we should have a republic of letters side side with the

republic we have created. Sir, the period in Indian history between 1839 and 1942 was a period of ferment and revolt. Under the influence of British literature and British institutions for more than a century, we have produced extremely good books since the days of Raja Ram Mohan Roy, with regard to the social life, political life and matters literary. That period is now over. We are now a free people; we are going through a process of national reconstruction. Is literature aiding this process? Point out one single sentence in the literatures of this country which has a remote resemblance to what Sir Sankaran Nair uttered from the platform of the Indian National Congress years ago: "You cannot argue a man into slavery in the English language." I want a freedom literature to be produced in this country which contains the veriest gem of thought. For the purpose of this Resolution I should like to adopt De Quincey's definition: passion and literature 'Literature of of power.' You can have art for art's sake. Sir, I do not want intellectual repression; I would plead for a reorientation of our literary out-look Let us by all means have the best of poetry, the best of prose, the epic, the lyric, the novel biography, bellesletters, history and oratory. But let us proceed on new lines. I shudder when I hear that Pandit so and so is bringing out a translation of Ramayana, In Telugu l think we have already got about sixteen translations or adaptations of this book. Sixteen translations of the Ramayana! Why are all these wanted? Why do not people work along different lines? Emerson has said that every man is a quotation of all his ancestors. It happens that that is a fact in this country. Here it is all quotation and no originality. Ramayana on Ramayana; Mahabharata on Mahabharata. one seems to bother about anything except ancient stuff. It is only during the last 100 years that we have been trying to chalk out new paths, and it must be said to the credit of the progressive elements in the country that they have been doing their best for it.

Sir, the purpose of literature generally is to prepare for life, for citizenship, for nationhood; to develop balanced personality; to strengthen individual liberty, which is the keystone of democracy; and to promote social good.

I now proceed to the literature of power. In other words, literature has its highly practical uses. There famous sayings in the English language. "I do not care who makes the laws, so long as I can make the and "Poets are the unballads" acknowledged legislators of the world." Literature has been a unifying force throughout history. In this country we have it in our own Constitution and foremost that unity is the first ideal Literature has taught us that unity. Tulsidas in Hindi and Tikkana in Telugu have created a literature that has welded the people as nothing else bas done. Homer and Hellas, Virgil and the Roman empire, Dante and Italy, Shakespeare and Elizabethan England are famous names that together.

Take the revolutionary use literature next. Rousseau wrote: "Man is born free, and everywhere he is in chains." This sentence started the thunder role of the French Revolution. Voltaire's mockery, and Diderot Encyclopaedists did the the rest. spiritual progenitor Tolstoy was the of Russian Communism. In our own country the medium of revolt has been mainly literature—Ram Mohan Roy, Bankim Chandra Chatterjee, Tagore, Arobindo. Bharatı, Veerasalingam These are illustrious names. The time has come to produce literature of a different pattern I shall come to it later.

I now proceed to deal with what I would call the mechanics of the Resolution. The first point is about authors and publishers. Since Homer, the story of the author has been a tragedy of tears, a vale of a sorrow, a viad blorosa. Nobody who has any regard for his pecuniary interest

would regard literature as a profession, says Bernard Shaw. The time now is for professional authors. What is the present condition of authors? Poetry does not pay, not even in England, William Watern, the modern Milton had to migrate from England to South Africa, a cheaper country because he could not keep himself going It is worse in this on his poetry. country. People write, and their poems and articles are promptly accepted but no payment is forthcoming. Some of my best friends are compelto make a living by writing scenarios for films. I shall read a passage from a famous speech Macaulay which covers point (1) and point (2) of my Resolution:

"The advantages arising from system of copyright are obvious. is desirable that we should have a supply of good books; we cannot have such a supply unless men of letters are liberally remunerated. and the least objectionable' way of remunerating them is by means of copyright. You cannot depend literary instruction and amusement on the leisure of men occupied in the pursuits of active life. men may occasionally produce pieces of great merit. But you must not look to them for works which require deep meditation and long research. Such works you can expect only from persons who make literature the business of their lives..... It is then on men whose profession literature, and whose private means are not ample, that you must rely for a supply of valuable books. Such men must be remunerated for their literary labour. And there are only two ways in which they can be remunerated. One of those ways is patronage; and the other is copyright."

Sir, the main occupation of the publisher in India is swindling the first author he gets. The publishing business is very poor in this country. More books come out in a month in

[Shri Rama Rao] [Point (4) translation of

England than in a whole year in India Recently a British publisher was on visit of India and he had not many complimentary things to say about the way we produce our books From pocket classics to big tomes—that is the range of publishing in other countries But we are poor and cannot afford it—It does not, however, mean that the State should not help the industry

Macaulay's regards copyright, As passage is pertinent. Our law of copyright was first codified in 1911 as disfinct and apart from the common law In 1914 the latest British model I would plead with the State copied for making infringement a cognizable must be a sense of offence There property about copyright just as there is a sense of property in other spheres -a piece of land that one holds or a factory that a capitalist owns

Point No (3) deals with playwrights Promotion of special legislation playwrights protecting the rights of both in regard to their publications as well as the production of their plays on the stage "Kavyeshu Natakam Prodhanam" the drama is the climax and glory of literature The playwright has been described as "the chastener of morals by ridicule" and "a purger of the soul through pity and terror" But, all the purging and ridicule, all the pity and terror often happen to be the personal experience We want the of the writer himself play of ideas like those of Ibsen and Shaw We have had too much of the old puranic story put on the stage It is time that Harischandra and Nala Damayanti and Chandramati and the whole lot of them were pensioned off

In England there is the Performing Act which protects the rights of the author of drama. In India we have nothing of the kind except the common law. I would suggest that the entertainment tax machinery may be used for collecting the royalty of the playwright on a commission basis by the State

Point (4) translation of classics as modern books. Indian foreign into the various languages of India I am convinced that this must be made a State or State-aided indus-The story of literature is the The story of revivals Renaissance translation cult and the started the best literature of the Romans Greeks went all over Europe into the vernaculars as a result of translation In India too we have been doing it I am against propagation of the study of Sanskrit That is a dead language, and I am not prepared to recommend a dead language If there is anything good in it and if that is not found in any particular language by all means translate it (Interruption)

The urgent question of the day is spreading of modern thought and a dead language is not the medium for it. There is a controversy going on about the future of English in India I have not made up my mind on the subject. But one thing is clear English is the gateway not only to English thought but also to contemporary. European and American literature.

Point (5) deals with new lines of literary development We have got Bhava Kavithoam in Telugu, and we have got representatives of it in Hindi in our friends Professor Dinkar, and Shri Maithilisharan Gupta ın House and Shri Balkrishna Sharma in the Lower House Folk songs are a great feature of current literature in And I must confess that the India Communists have obtained a splendid leadership in this direction in my part of the country

SHRI B GUPTA (West Bengal). In all directions

SHRI RAMA RAO I am glad to hear it

We must create a body of books in political science and political philosophy It has been said that

democracy can be saved only bv a critical appreciation of those who are pursuing it. The critical function of literature in democracy is very important. Thomas Jefferson, spiritual architect of American democracy, said that given the choice, he would rather have newspapers without government than government without newspapers. It applies much more to books which have a more permanent value.

Sir, I go to point No. (6). Now. There are fourteen major languages in India and it becomes difficult for us to understand what is happening next door. Till the world discovered Tagore, we did not know that one of the greatest poets of the century was an Indian. There should be an agency by which all the good books written in the different Indian languages are translated and made available to those who do not know the language. It is necessary in the interest of cultural unity. It would be easy to do it because of the community of mental idiom, thought patterns, literary traditions and religious background. Englishmen and Americans unite more easily than others, it is because they have got a common language and a common literature

Sir, about the systematic publishing unpublished literature (Point 7) enterprise has been doing well, but it has not been able to do Only 50 years ago, Natha, a great book of one of the greatest Telugu poets was discovered at Jaggayapeta near Bezwada. The Tanjore Library still contains scripts which have not been publishand so the Madras Oriental Library. Points 8 and 9 explain themselves.

Sir, may I now go back to the introductory portion of my Resolution to explain what I mean by the relationship of literature to the democratic set up, the Welfare State and the Directive Principles? We have an excellent Constitution, but some people do not think so. To that extent, there-

fore we require constant effort to keep up the working of our democracy to the mark. What is the intellectual foundation we have laid for it? If we adopt the British institutions. necessary that we should develop a character and a tradition similar to the British Spirit, character and the British tradition. W., have nothing of that nature in us today and the foundation can be supplied mainly by literature. Our Constitution speaks of justice, social and political equality, fraternity, liberty of thought. I must be pardoned for saying that most of these are exotic to the Hindu mind. I am not against them. But surely, the caste system is not democratic. Justice and the conventional dharma of the Hindu cannot go together. Liberty of the individual is not generally possible under the social set up. We are doing nothing to set these things right.

Sir, the implication of democratic progress is the creation of divine dis-Democratic temper content in man. means the golden mean attitude and tolerance and approach catholicity. "no dogma, no dean." The Welfare and worship, one State means work for all and all for one. The urgent implications of democracy are maintenance of freedom, the working parliamentary institution, the political animation of the citizen, the study and appreciation of the various conflicting ideological forces such as nationalism, socialism and communism others. Social service, social education, social uplift are also the ideals. Dr. Ambedkar, a distinguished Member of this House, was telling us the other day something about the conflict between Buddhism and Marxism. I Buddhism will succeed in the hope end. We have done little in this country promote íhe standards of work and conduct.

Sir, President Roosevelt, one of the greatest Presidents of the States, spoke some years ago about the four freedoms. The World remembers that great and distinguished man

Shri Rama Rao.1 who did has best to expedite the process of India's freedom. May I point out that the problems of the age been very well portrayed by Tagore much earlier than Roosevel'? The problem of the age is the reconciliation of conflicting loyalties-the individual and the State, the State and the country, the country and the world, the ideal and the real, the present, the past and the future. We have got a beautiful song of Rabindranath Tagore in the Geetanjali written 40 years be-That is the beacon fore Roosevelt. light to the people everywhere. less we proceed along those lines, we shall be going the wrong way. Let us hope that India produces not one Tagore but a dozen Tagores in every What are Tagore's ideals laid down for his countrymen?

Where the mind is without fear and the head is held high;

Where knowledge is free:

Where the world has not been broken up into fragments by narrow domestic walls:

Where words come out from the depth of truth;

Where tireless striving stretches its arm towards perfection;

Where the clear stream of reason has not lost its way into the dreary desert sand of dead habit;

Where the mind is led forward by Thee into ever-widening thought and action;

Into that Heaven of freedom, my Father, let my country awake.

MR. CHAIRMAN: Motion moved:

"This Council is of opinion that the Government should appoint a commission to inquire into the present condition of the literatures in the various Indian languages with a view to promoting their growth on a broad scale and at a quick pace having due regard to the needs of the country's present democratic set up, the Directive Principles of the Constitution, and the general advancement towards the Welfare State.

"This Council is further of opinion that the commission to be so appointed should be instructed to conduct its inquiry in particular with respect to the following matters:—

- (1) Helping authors, financially and otherwise, in order to give them leisure for literary work and to enable them to publish and sell their works for reasonable profit.
- (2) Amendment of the law of copyright in order to protect fully the rights of authors.
- (3) Promotion of special legislation for protecting the rights of playwrights both in regard to their publications as well as the production of their plays on the stage.
- (4) Translation of classics as well as modern books, Indian or foreign, into the various languages of India.
- (5) Development of new lines of literature, in prose and poetry, art and literary criticism, folk songs, political philosophy and political science.
- (6) Establishment of a national agency for creating contacts between writers in the different Indian languages, in order to give wider field to their work and also to give the benefit of their work to the whole country and to the world where desirable.
- (7) Organised and systematic research in the field of literature not yet published.
- (8) Na*ionalisation of production of text books from the lowest to the highest classes of schools, colleges and universities.

(9) Collection of public donations, establishment of State-aided enterprises, in co-operation with private effort, and the creation of a general fund by the Government of India in co-operation with the State Governments for the purposes set out in this Resolution."

Thirteen amendments have been given to this Resolution. I would ask Members who have given notice of amendments to get up and simply move their amendments and not make speeches at this stage.

SHRI R GUPTA: Sir, I move:

- 1. That in the first para of the Resolution, in line 2, after the word "commission" the words "consisting of representatives of all progressive trends in literature" be inserted.
- 2. That at the end of part (3) of the second para of the Resolution the following be added:—

"unless such plays preach communal hatred or directly or indirectly encourage war propaganda."

3. That to part (4) of the second para of the Resolution the following proviso be added:—

"Provided that no book which encourages war propoganda, the policies of imperialist powers, pornography and communal hatred shall be so translated."

4. That at the end of part (5) of the second para of the Resolution the following be added:—

"with the object of serving the masses and their cultural requirements"

5. That to part (6) of the second para of the Resolution the following provisos be added:—

"Provided that there shall be no political discrimination against any progressive writer: Provided further that the writers whose works are based on the objective accounts of the life of the workers and peasants and on their thoughts and aspirations shall be particularly entrusted with the tasks of the national agency so created."

6. That at the end of part (8) of the second para of the Resolution the following be added:—

"wherever it becomes necessary for maintaining proper standards or for reduction of prices of text books"

7. That to part (9) of the second Para of the Resolution the following Provisos be added:—

"Provided that the funds so collected shall be administered by a Special Committee, appointed in this behalf, consisting of representatives of all trends of progressive literature;

Provided further that the funds so obtained shall, in particular, be used for the encouragement of the writers who devote themselves and their literary works to the cause of world peace and of the ideological struggle against re'rograde ideas and thoughts in the field of culture."

SHRI S. N. MAZUMDAR (West Bengal): Sir, I move:

8. That at the end of the Resolution the following new parts be added, namely:—

- "(10) Study and inquiry into the conditions of the different languages and regional dialects of India, particularly of the languages of the Tribal peoples with a view to ascertain:—
 - (a) their relation with the different families of languages;
 - (b) their respective position in these families; and

[Shri S. N. Mazumdar.]

- (c) the developments that have taken place in some of these languages which were considered to be backward several decades ago.
- (11) Encouraging a scientific study of the folk-lore of the different languages in India.
- (12) Study the best means to uphold and carry forward the humanistic traditions of Indian literature."

SHRIMATI CHANDRAVATI LAKHAN-PAL (Uttar Pradesh): Sir, I move:

- 9. That at the end of the Resolution the following new parts be added, namely:—
 - "(10) Formation of a semi-Government organisation with a view to get the best suitable literature of one Indian language translated into all the other languages of India specified in the Eighth Schedule of the Constitution within one year of its publication.
 - (11) Setting up a machinery to evolve a common technical terminology of all the Indian languages."
- DR. W. S. BARLINGAY (Madhya Pradesh) [On behalf of Shrimati Dr. Seeta Parmanand]: Sir, I move:
- 10. That at the end of part (8) of the second para of the Resolution the collowing be added:—

"conductive to unity, solidarity and prosperity of the Nation based on the principles of the dignity of labour, social justice and self sacrifice; and selling such text-books at nominal prices to students and not changing them at too frequent periods."

11. That at the end of part (8) of he second para of the Resolution the bllowing new part be added, name-

"(8A) Arranging periodic ethical and cultural talks by suitable writers to school and college students during sessions and at summer schools to be established for the purpose."

SHRI S. N. MAZUMDAR: Sir I move:

- 12. That after part (7) of the second para of the Resolution the following new part be added, namely:—
 - "(7A) Study the best means of combating the pernicious influence of undesirable literature."

SHRI K. B. LALL: Sir I move:

- 13. That after part (7) of the second para of the Resolution the following new part be added, namely:—
 - "(7A) Proscription and destruction of undesirable literature."

MR. CHAIRMAN: The Resolution and the amendments are before the House. I have received here the names of four people who wish to speak.

SHRI K. B. LALL: Would you allow Members who have amendments to speak?

MR. CHAIRMAN: Yes, all the movers of amendments. These are people who have not given any notice of amendments.

(Shri B. Gupta rose to speak.)

Mr. CHAIRMAN: It does not mean that on each amendment you will have fifteen minutes.

Shri B. GUPTA: Mr. Chairman, I must thank the sponsor of this Resolution if only because this gives us the chance to discuss the cultural questions affecting the life of our people. We have been discussing many other questions but not the questions of our culture and literature. Sir, as you know, along with China, India is a country with an ancient civilisation

and culture. Our cultural heritage is so rich and so full of life that anybody can be proud of it I would not go into the past because the time is short and that past is only too well known The question before us is how we can best carry forward the traditions of the past, and cherish the prize that bequeathed to us by our has been forbears Now, I would only like to deal with the problems that arisen in the fields of literature and I would not go back into the distant past but I would only refer to recent past the India has through countless misfortunes, we have gone through all kinds of tribulations in our history, but even when we had those misfortunes and tribulations, the lamp of our culture was still burning Even in the days when the British used to directly rule this land, such great literateurs as Poet Rabindranath Tagore Iqbal Nazrul, Vallathol, Bharathi Prem Chand who have adorned the literary world at any history emerged We have had such people How did they hapillustrious, how ren to become so their genius began to flower? That is something which we have to ask ourselves It was when they tried to express the innermost urges of the Indian people of their times that they succeeded in reaching the greatest heights in the field of literature They gave expression to our patriotism. They came out and fought against the British ımperialist domination and against other feudal survivals, and it is in these efforts that they attained their magestic brilliance Sır I think of Poet Tagore without imagining him as the apostle of revolt against the British Raj Many of his works are devoted to this patriotic task Whether it is his prose, whether it is his poetry whether it is his drama everywhere you find that his brilliance is shining in his devotion to the country in his desire to fight against British imperialism Sir Iqbal Nazrul and others adorned the field of literature by their uncompromising zeal against imperialism Now electrified the youth of Bengal and a

spirit of revolt was inculcated in them by his mighty pen and that spirit of revolt was not confined to Bengal alone. It went out elsewhere too Likewise we have in Andhra Vallathol we have had in Tamil Nad, Bharathi

SHRI H D RAJAH (Madras). Vallathol is in Kerala.

SHRI B GUPTA We have had such Now all of them shine great names because of their devotion to the country of their devotion to the cause of independence devotion to the country's ımperialism against struggle this is the history feudalism Sır. Now one would have thought that after the Congress had come to power, it would carry forward this struggle, it would carry forward that literary heritage it would enrich that shining heritage But we have disappointed, because just as in the political field so also in the field of literature it has gone back on our traditions, it turned its back upon that rich heritage And today we find that that heritage is neglected by them, that heritage is defied by them We find today that culture and literature are considered very very unimportant things in the high councils of But there was a time when Congress the Congress leaders themselves combined with their political activity also literary activities and they became better political fighters because they patronised literature and they combined the political and cultural activity to that common stream humanity struggle of India's That postion is no longer there one of the major problems today So the problem of our literary growth is how we can fight against those people who from their high positions, coming in the way of our literary advance I would not go into it but I would only like to cite a few examples and before I come to those specific examples I would only draw the attention of the House to the numerous ways of how the Congress leaders are trying to stiffe the literary advance of

[Shri B. Gupta.] the country. There are many ways. I will only mention three ways. First police persecution in there is direct the field of literature. Secondly there is heresy-hunt in the field of literature. They have created untouchables in the field of literature. Thirdly, we find again that Americans have come to dominate that field and they are making infiltration in this field just as they are making infiltration in our economic field. I can prove it. I have made very serious allegations, I know. Take one by one. When they became free, the congress rulers should have gates of literature thrown open the for carrying on the traditions of Instead of that Tagore and Iqbal. they came down upon our literature and literary men with a heavy hand and repression was let loose against the progressive literatures and artists all over the country. I would only give some examples to prove my contention.

As you know, at the beginning Congress regime a number, of literary works were banned and I can only speak from the experience of my Province, which, in the field of literature, has not been very poor and has had something to offer. The drama called 'Sanketh' was banned. another book of poems called 'Nanking' was banned under the old British Act and similarly other works were banned at random by the authorities. -wot only that. In field of drama 'Lokanattya' was banned That was a journal brought out by progressive writers who were not political agitators in the sense I am a political agitator but certainly they wanted to give expression to the urges of the people. Then 'Pather Alu' was banned, and 'Parichaya' which has been in the field of culture for so many years, was subjected to police attacks. Not only that. We found at one time about 2 or 3 years ago-that 40 artists of Bengal had been rounded up by Police and quite a good many of them were detained without trial under the notorious Preventive Detention Act.

One of them-Shri Dwijen Nandi-was detained and the charge sheet against was that "You are an Progressive Writers' Member of the Association". Many other names also I can mention but that would take away my time. Alongside the detention of these literary men, they ban-National Book Agency-the publishers who publish progressive literature and posted the police there the police remained there for about 2 years and that is how they sought to crush publication of progressive literature

Mr. CHAIRMAN: Only two minutes.

Shri B. GUPTA: If you think the situation has changed for the better, I will say, it has not. I would read out a recent letter of the Police Commissioner. Detective Department, to the Indian Peoples' Theatre Association. This is what he writes:—

"To the Secretary,

I.P.T.A.,

46, Dharamtolla Street.

In accordance with the provision laid down under section 7 of Dramatic Performance Act, 1876, you are hereby requested to furnish this office by 18th February, 1953, at the latest with the printed or manuscript copies of the dramas mentioned in the statement enclosed herewith and which the I.P.T.A have already staged in the The dramas are requirpublic places. ed by this office for review so as to ascertain the character of each of the same.

Non-submission of the dramas by the above-mentioned date will be treated as the violation of the existing provisions of Dramatic Performance Act and legal action will be taken against you as contemplated under section 176 of the Indian Penal Code.

For Commissioner of Police Calcutta."

This letter is numbered DD/Pr. 25/52, and dated 25th December, suppose. Now names of 61 dramas ar books given. These books include 'Char Adhyaya' by Tagore, 'India Im-'Bisarian' by Poet Tagore, 'Nıldarpan' by Late Dinabandhu Mitra -which, by the way, was banned by the British under the same Act and there was a time when the Congress strongly opposed it. There are very many other books also e.g., 'Gora'by Poet Tagore that have been mentioned by the Deputy Commissioner of Police in Calcutta.

SHRI B. RATH (Orissa): Shame.

SHRI B. GUPTA: I would like you to tell me, can literature flourish in our country under such conditions!

SHRI GOVINDA REDDY (Mysore): When was it banned?

Shri B. GUPTA: It was never banned. You have started screening Tagore.

SHRI GOVINDA REDDY: What is the date?

SHRI B. GUPTA: Police Commissioners don't write the date correctly. It is written 25—52.

SHRI GOVINDA REDDY: Is it genuine?

Shri B. GUPTA: The letter is very recent because the reply is given on the 17th February 1953. You can ask the Police Commissioners to write letters correctly before he sits down with a blue pencil to censor Tagore's works. This is the position.

Now the first thing that we demand of the Government is to ensure the fullest freedom of expression without any interference. That is the first point and Police Commissioners and other officers should be called to account. They have never known what literature and culture is; they have known something else. The hon. Minister for Education is here and he

should be knowing much better about the culture that dominates Lalbazar of Calcutta. I need not go into it.

Secondly. heresy-hunt and persecution of the artists must stop. In West Bengal the doors of A.I.R. are banged for all progressive Shrı Suchitra Mitra, who is undoubtedly most popular artist on Rabindra songs is not given any access to the A.I.R. Gopal Halder, Manik Bandappadyay. Hiren Mukheriee and other writers have no access there. Thirdwriters, third-rate people there to deal with the radio program-That kind of political heresyhunt must also stop. Literature is not the monopoly of the Congress so that they should drive out the others and put their own men. These men have no right to claim to be the inheritors of the traditions of Rabindranath Tagore in such places.

MR. CHAIRMAN: It is time.

SHRI B. GUPTA: It is Resolution. I will give only suggestions. What I feel is that literature should be given the direction-it cannot be neutral in this way. We should create images which should conform to the innermost urges of the masses of our people, create the characters which would reflect the historical aspirations of our people and thus create a literature which will carry the country forward to a fuller freedom and independence. Above all, we should today create a literature of peace. That is the sort of thing that our Tagore and Iqbal taught us and we must advance along that path in the field of literature.

(Time bell rings.)

4 P.M.

MR. CHAIRMAN: Mr. Mazumdar.

SHRI B. GUPTA: Sir, the time bell seems much more important than all this literature and I sit down.

SHRI S. N. MAZUMDAR: Sir, I also start by congratulating Shri Rama Rao

[Shri S. N. Mazumdar.]

for sponsoring this Resolution, because it is quite in the fitness of things that this House which is supposed to represent the wisdom of this country in all its aspects should take up such a Resolution, especially with you, Sir, in the Chair it was

(Mr. Deputy Chairman in the Chair.)

SHRI C G. K. REDDY: (Mysore): But the Chair has changed.

SHRI S. N. MAZUMDAR: good to have set apart a day for discussion of this Resolution, for the promotion of literature and culture.

Sir, my amendments fall under two categories. The first category may be called amendments to elaborate the discussion, amendments of an academic nature. And here I am glad the Education Minister is himself present in the House, for I think some of my suggestions should be given serious consideration by him. The second category of my amendments seeks to give a perspective to

An Hon. MEMBER: The Education Minister goes.

(At this stage the Minister for Education was seen leaving the House.)

SHRI S N. MAZUMDAR: The Education Minister forsakes me just now.

SHRI B. GUPTA: Culture departs.

SHRI S. N MAZUMDAR: It shows the Government's attitude to questions of culture and literature.

KHWAJA INAIT ULLAH (Bihar): Does not like to listen to uncultured language.

Shri S. N. MAZUMDAR: The second category of amendments, as I was saying, seeks to give perspective to the discussion of the topics brought forward by this Resolution.

I shall first deal briefly with the first category of my amendments. I

along with the investisuggest that into the conditions of gation different Indian languliterature of ages, an investigation into the condithemselves of the languages should be undertaken. Last time during the Budget session I made the suggestion that a new linguistic survey should be undertaken, beof India cause the first time and the last time that a linguistic survey of India was conducted in a proper manner was in 1911, when Mr. George Grierson was charge of this work Then an imperialistic administration was 'n the country and in spite of the great and credit with which ability survey was done by George Grierson. he was not quite free from imperialistic bias and therefore many of our languages, especially the languages of our tribal brothers, were deal+ with in a very summary and cursory manner by him. In the meantime much water has flown through Ganges and many languages which were then considered to be backward. have developed and they have come into the field with their claims Therefore it is time that a proper and coordinated linguistic survey of India is conducted

Then there is the question of the relationship between language and literature. I do not want to dwell upon it very much, but language is the very building material for literature and a language is the collective historical product of the people speaking it. All the experience that they have gathered through generations goes into their language. Therefore we have to pay special attention to language and unless literature pays special attention to this aspect, it cannot flourish It canot do 1t.

Thirdly I have mentioned in my amendment that the position of some of the languages in the different families of languages should be investigated anew. It is important from very many points of view. I will cite only one example. The other day an hon. Member raised the question of Maithili in the House and said it is a

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language separate from Hindi. Others cisagreed. This question is very important because if you are to help Maithili literature to develop, then the question whether it is an independent literature or whether it is part of Hindi should be settled. If you come to the conclusion that it is part of Hindi then naturally the task of helping that literature to develop will be neglected. If that claim that it is a language is established, then nobody will dare to oppose the claim of Maithili literature to develop. In this connection I can say that one of the foremost of Indian linguists, Prof. Suresh Chatterjee, thinks that Maithili is entirely different from Hindi. the time at my disposal is short, I shall content myself with this one example.

Then my amendment makes specific mention of the languages of our tribal brothers. These languages should special attention so that we could help them to develop. same time we should also try to draw from their rich resources, because though some aspects of the languages of our tribal brothers may be said to be undeveloped, in other aspects they have some rich heritage from which we can draw, particularly in domain of folklore. So I have made mention in my amendment about a proper and scientific study of folklore.

Now I shall pass on to the second of my amendments. category Marxists define literature creative cognition of reality, emotional cognition and emotional creation. In this aspect, I submit this definition is quite in keeping with the noble tradition of Indian literature, in the sense that Indian literature never supposed the reactionary slogan of 'art or art's sake.' Progressive Indian vierature in past and present always had a social message. That attitude of Indian literature to reality, I may say, is sumthe sentence—Satyam, marised in Sundaram.Satyam means Shivam, reality. What is reality? If we try to

analyse it, we find that there is always a struggle between the two forces, the struggle of the dying and the struggle of the growing forces. It is the duty of literature to help the forces growth, to help the forces that tend towards progress and help them to win their victory. And then Shivam means peace and as we all know, the question of peace is supreme today. We should therefore carry forward our heritage of peace or shivam properly. All progressive minded men in the. field of Indian literature should take up their pens against all war-mongering and all war propaganda and help the process of humanity I do not want dwell long on this either. humanism aspect of our Indian literature has been best expressed in one sentence of Tagore "Tulibo Debota Kari Manushere mor Chhannde Gane" He says--"I shall make a God of man through my songs." But in India today forces are coming-not those forces which my friends on the other side are check-forces expecting which to undermine our cultural life, forces to which we cannot be blind today, I mean literature extolling pornography and sadism, literature extolling the baser passions, trying to bring out the beast in man, literature exciting war hysteria, films of the Hollywood type being imported into the country. Let me make a distinction when I speak about the literature from Certainly I make a distinction when I speak of America. There is America of Abraham Lincoln, George Washington, of Walt Whitman. of Thoreau of Paul Robeson, Howard Fast. and countless common who are lovers of democracy and liberty At the same time there is the America of war-mongers, the America of traders in death and destruction, the America which has come out now as the hangman of national liberation movement of the colonial peoples So also Wha speaking of literature from America w must make a distinction. Progressive An rican literature, we We she welcome. try to draw inspiration from them. we cannot be blind to the other same,

[Shri S. N. Mazumdar.]

literature to the fact that pornographic literature and pornographic films are now coming into India for sale and exhibition in India. There is literature extolling sadism, extolling war-hysteria. There are many examples of such literature. I will cite only one. came across a book in the bookstalls of Queensway here in New Delhi with the title "I killed Stalin" and on the cover was the picture of Stalin sprawling on the ground with blood gushing his bosom. This sort of out from literature is openly sold here and their intention is nothing but to spread war psychosis. '

Time is short and, because of my physical disability also, I cannot go into the details. But now, here in India also there is a mass production of literature propagating and idolising war, propagating war hysteria and war psychosis. We should take a stand against this. Sir, therefore, appeal to all honest and progressive minded men in this country, respective of party affiliations to beware of this danger. Here, the question is that we should uphold the noble traditions of our Indian literature. In Indian literature, in Indian traditions, the relation between man and woman been raised to a very elevated level; it transcends the flesh and it goes on to a very elevated level. But, what we find in the pornographic literature which is being supplied to us is that this relation is degraded and debased and expressed in such a disgusting manner. In this connection, Sir, I am reminded of one incident. Though there are friends in this House who are in a way, to some extent, aware of this danger they are afraid rather, I shall say, to take the proper stand. Dr. Seeta Parmanand is not here; during the last session, I rendmber her speaking about cinema posters. She said that cinema sters are exhibited in such a we that they corexhibited in such a we that they corrupt the childre She said, therefore.

school children should not be allowed to go outside the school compound during the tiffin period. That is not a remedy. It is the remedy of the proverbial ostrich. The proper remedy should be that we should be aware of this danger and take a bold against this. particularly when war clouds are gathering, when we know that the rulers of America who stand to profit by war, are mad with their desire for world domination and are trying to engulf the world into war. They are not hesitating to take recourse to war. We in India have a strong feeling or desire for maintaining peace Therefore, we should be careful to see that we are not enveloped in this propaganda. Many instances I these things. The could cite about ideological servants of Imperialism are up and doing in this country also. They playing to the tune of their masters. So, Sir, before I conclude, I again make an appeal to all progressive minded and honest people, not only in this House but in the country also, irrespective of party affiliations to come forward to uphold the noble traditions of Indian literature, to stand against tendencies which are these debasing trying to envelop us and also to raise their voices in support of literature which will serve the cause of peace and defeat the purpose of the warmongers.

SHRIMATI CHANDRAVATI LAKH-ANPAL:

श्रीमती चद्रावती लखनपाल : श्री कृष्णकांत व्यास का प्रस्ताव जो ग्रभी श्रीयुत रामाराव जी ने सदन के सामने उपस्थित किया है उससे मैं साधारणतया सहमत हूं, किंतु मैं यह ग्रनुभव करती हूं कि उस प्रस्ताव के ग्रन्दर कुछ ग्रधूरापन है।

श्री चन, यद्यपि मैं इस प्रस्ताव से सहमत हूं मगर इस में जो अधूरापन है उसको मिटाने के लिये, उसे सर्वाचीण, सुन्दर और संपूर्ण बनाने के लिये ही मैं दा एक सुझाव आपके सम्मुख उपस्थित कर रही हूं और मुझे आशा है कि इन्हें प्रस्तावक महोदप श्रीयृत

रामाराव जी संशोधनों के रूप में स्रपने प्रस्ताव में मिलाने के लिये तैयार हो जायेंगे।

मेरा पहिला संशोधन यह है कि जिस कमीशन (Commission) की इस प्रस्ताव के ग्रन्दर चर्चा की गई है वह कमीशन एक ऐसी ऋर्द्ध सरकारी संस्था की स्थापना की संभावना पर विचार करे। जिस का कार्य यह हो कि देश में निकली हुए तथा उच्चकोटि के साहित्य को देश की ग्रन्य भाषात्रों में ग्रन्-वाद करने का निर्णय करे। जो भी साहित्य की पुस्तकों देश के अन्दर निकलें, एक साल के ग्रन्दर उनके ग्रनुवाद करने की व्यवस्था यह संस्था करे।

श्रीमन, जैसा कि ग्रापको ग्रौर सारे सदन को मालुम है कि इस समय देश के म्रन्दर म्रनेक भाषायें हैं जिनमें से १४ मुख्य हैं, जिनको हमारा विधान भी मानता है। वह है बंगाली, गुजराती, मराठी, तामिल, तैलग, मलियालम, कन्नड, उर्दू, हिंदी श्रौर ग्रंग्रेजी इत्यादि । मगर इन सब भाषात्रों के ग्रन्दर इस समय किसी प्रकार का कोई पार-स्परिक संपर्क नहीं है। एक भाषा का साहित्य दूसरी भाषा के साहित्य से इतना ज्यादा जदा है कि एक प्रांत का साहित्य जानने वाला व्यक्ति दूसरे प्रांत के साहित्य के बारे में यह नही जानता है कि वहां पर क्या हो रहा है, उस साहित्य के अन्दर कौन कौन से मुख्य लेखक हैं, कौन कौन सी मुख्य प्रवृ-त्तियां काम कर रही हैं, कौन कौन सी मुख्य विचारधाराएं प्रचलित हैं । उदाहरण के तौर पर बंगाल का रहने वाला व्यक्ति यह नहीं जानता कि मराठी भाषा के अन्दर मराठी साहित्य के ग्रन्दर, ग्राज कौन सी विचारधाराएं हैं। वह नहीं जानता कि ग्राज गुजराती साहित्य के ग्रन्दर, तामिल ग्रौर तैलगु साहित्य के अन्दर कौन सी मुख्य प्रवृ-त्तियां कार्य कर रही हैं। हमें यह मालूम है

कि श्रंग्रेज़ी साहित्य के अन्दर कौन सी विचार-धाराएं कार्य कर रही है लेकिन स्राज हम श्रनभिज्ञ हैं कि बंगाली के श्रन्दर, तामिल तैलगू के भ्रन्दर कौन सी मख्य विचारधाराएं ग्रौर कौन सी मुख्य प्रवृत्तियां कार्य कर रही हैं । श्रीमन्, इस ग्रनभिज्ञता के कारण ही हम एक दूसरे के साहित्य से परिचित नही हैं। यही कारण है कि ग्राज एक प्रांत के व्यक्ति दूसरे प्रांत के व्यक्ति को समझने में ग्रसमर्थ हैं । हमारे ग्रन्दर सहयोग ग्रौर सदभावना की कमी है श्रौर गलतफ़हमी का जोर है। श्रीमन्, इसी ग्रवस्था को दूर करने के लिये मेरा यह सुझाव है कि इस प्रकार की एक संस्था की स्थापना की जाय, जो हमारे ग्रन्दर संपर्क का ग्रभाव हो गया है, जो गलतफहमी हो गई, एक दूसरे के ग्रन्दर जो ग्रविश्वास पैदा हो गया है, उसको दूर करे । हमारे देश को स्वतंत्र हो जाने के बाद एकता की ग्रोर बढ़ना चाहिये था मगर हम पार्थक्य की ग्रोर जा रहे है। आज हम समानता की आरे न जाकर विषमता की ग्रोर श्रीर ग्रसमानता की श्रोर बढ़ रहे है। एक श्रोर साम्प्रदायिकता की प्रवृत्ति है ग्रौर दूसरी ग्रोर प्रांतीयता की संकीर्ण भावना हमारे उन्नति के मार्ग में पग पग पर रोड़ा भ्रटका रही है । श्रीमन्, भ्राज नई प्रवृत्तियां देश के अन्दर कभी जाति के नाम पर, कभी धर्म के नाम पर, कभी भाषा के नाम पर देश के ट्कड़े करने के लिये भ्रपना सर उठा रही हैं। इस सब का मूल कारण यह है कि ग्राज हम एक दूसरे को समझने में ग्रसमर्थ है ग्रौर ग्राज एक दूसरे से बहुत ज्यादा दूर है। इस विचार-भेद स्रौर इस विचार-विभिन्नता का कारण यह है कि भ्राज हमारी एक भाषा का साहित्य दूस री भाषा के साहित्य से बहुत ज्यादा भ्रलग है। उनके भ्रन्दर किसी प्रकार का सामंजस्य नही है श्रौर न उनको कोई मिलाने वाली चीज ही इस समय है। इसलिये, श्रीमन्, यदि मेरा सुझाव कारगर

[Shrimati Chandravati Lakhanpal.] हो जाता है तो इसका परिणाम यह होगा कि सब भाषायें एक दूसरे के समीप या जायेंगी। इस समय जो हमारे देश में साम्प्रदायिकता भौर प्रांतीयता का विष फैल रहा है दोनों ही खत्म हो जायेंगे। इस से हर एक प्रांत के लोगों के बीच में पारस्परिक मेल श्रीर सहयोग की भावना बढ़ेगी, देश एकता की भ्रोर बढ़ेगा स्रोर हमारी मुरक्षा स्रोर संगठन भी ग्रासान हो जायेगा । जब एक भाषा की पुस्तकों का दूसरी भाषा में अनुवाद होगा तो स्वभावतः उसका ग्रसर बिक्री पर पड़ेगा ग्रौर लेखक की ग्राय और रायलटी (royalty) भी बढ़ जायगी । इस समय साहित्यकार के सामने जो विकट भ्रार्थिक समस्या है उसका भी हल हो जायेगा । इस के साथ ही साथ फेखक की लोकप्रियता ग्रौर पापुलैरिटी (popularity) भी बढ़ जायेगी श्रौर साहित्य का उद्देश्य भी पूरा हो जायगा।

श्रीमन्, इसके साथ ही साथ यदि लेखक एक भाषा में लोकप्रिय नहीं होता, एक भाषा में पापुलर नहीं होता तो उसे दूसरी भाषाग्रों में पापुलर होने, ग्रौर लोकप्रिय बनने का ग्रवसर मिल जाता है। इस तरह से उसका कार्यक्षेत्र विस्तृत हो जायेगा ग्रौर उसकी प्रतिष्ठा ग्रौर सम्मान भी बढ़ जायेगा। एक प्रदेश के साहित्यकार की प्रतिभा ग्रन्य भाषाग्रो में प्रकट होगी तो उसकी प्रतिभा ग्रौर सम्मान बढ़ जायेगा। इस तरह से हम ग्रलग ग्रलग प्रांनों के साहित्यकारों के बारे में ज्ञान प्राप्त कर सकेंगे।

श्रीमन्, जो मैंने श्रद्धं सरकारी संस्था बनाने का सुझाव रखा है वह इस मतलब से रखा है कि वह संस्था बिल्कुल ही गवर्नमेंट की संस्था नहीं होगी बल्कि उसमें बाहर के लोगों का भी हाथ रहेगा जिससे कि श्राज कल जो रेड टेपिजम (red tapism) सरकारी संस्थाओं में चलता है वह उसमें न भ्राने पावेगा। यह संस्था बिल्कुल लेखकों भ्रौर साहित्यकारों क भी न होगी। इस कारण श्रव्यवस्था श्रौर भ्रसंगठन का भाव पैदा न होगा।

श्रीमन्, मेरा दूसरा संशोधन यह है कि यह कमीशन एक ऐसी मशीनरी (machinery) की स्थापना पर भी विचार करे जो मशीनरी भाषात्र्यों के लिये एक टर्मीनोलोजी" (common) technical terminology) यानी पारिभाषिक शब्दावली का निर्माण कर सके । विज्ञान, दर्शन, ग्रर्थ शास्त्र, कानुन, सभी क्षेत्रों में हमें पारिभाषिक शब्दों की स्रावश्यकता होती है । इस समय संग्रेजी भाषा ही इस चीज को पूरी कर रही है लेकिन जब हम यह निश्चय कर लें कि हमें म्रंग्रेजी भाषा के स्थान पर म्रवनी ही राष्ट्रीय भाषा हिंदी को राष्ट्रीय भाषा बनाना है तो हमें यह देखना है कि हम ग्रपनी सब भाषाग्रों की एक ही शब्दावली बनावें। मुझे सदन को यह बतलाने की ग्रावश्यकता नहीं है कि पारिभाषिक शब्दावली बनाने की इस समय मुल्क में म्रत्यन्त म्रावश्यकता है । यदि देश की सब ही भाषायें श्रपनी ग्रपनी शब्दावली बनायेंगी तो इससे देश में एक गोलमाल और "जम्बल" (jumble) पैदा हो जायेगा ग्रौर सब भाषात्रों को मिलाने का कार्य भी ग्रसंभव हो जायेगा । इसके लिये यह उपयुक्त समय है। यही एक समय है जब कि भारतीय भाषा के अन्दर अपनी अलग अलग शब्दावली बनाने का एक उत्साह पैदा हो रहा है ग्रौर हर एक भाषा ग्रपना विकास करने के लिये उत्स्क है। इसी समय सब भाषात्रों के लिये एक "कामन टेकनिकल टर्मीनोलोजी" बनाने का प्रस्ताव हो सकता है स्रौर इस प्रस्त्पव को कियात्मक रूप देने का भी यही समचित अवसर मुझे प्रतीत होता है।

यदि सब भाषात्रों के एक ही पारस्परिक शब्द हो तो उसके बड़े लाभ हैं। सब से बड़ा लाभ तो यह है कि प्रत्येक भाषा में यदि सभी शब्द एक से होगे तो एक भाषा भाषी व्यक्ति को दूसरी भाषात्रों के सीखने और समझने में बहुत ग्रासानी होगी और इस प्रकार जो ग्राज भाषात्रों के अन्दर सामजस्य का प्रश्न ग्रौर भाषात्रों के बीच में सपर्क स्थापित क् करने का प्रश्न है वह ग्रासानी से हल हो जायेगा।

श्रीमन्, इसलिये मेरा यह सुझाव है कि ऐसी मशीनरी की स्थापना, जो कि कामन टेकिनकल टर्मीनोलोजी को बनाये, वह सेट्रल मिनिस्ट्री (Central Ministry) केलिबी धान मे, केन्द्रीय सरकार के तत्वावधान मे की जाय परन्तु उसे सब स्टेट (State) सरकारी सब विश्वविद्यालयो और साथ साथ सारी साहित्यिक सस्थाओं का सहयोग प्राप्त हो। ऐसा होने पर ही देश के लिये एक प्रमाणिक और सर्वमान्य शब्दावली के निर्माण करने में सफलता प्राप्त हो सकती है।

श्रीमान्, इन सुझावो के साथ में फिर एक बार प्रस्तावक महोदय से यह निवेदन करूगी कि वह मेरे इन दो सुझावो को मिलाकर अपने प्रस्ताव को सपूर्ण प्रस्ताव बना ले।

[For English translation, see Appendix IV, Annexure No 51]

MR DEPUTY CHAIRMAN Mrs Sita Parmanand

DR. W S BARLINGAY She is not here; she will come after some time; but I have already moved the amendment, Sir

MR DEPUTY CHAIRMAN Mr K B Lall

SHRI K B LALL Sir I rise to accord my whole-hearted support to the Resolution moved by Stri Rama Rao and also give my whole-hearted sup-

port to all the amendments that have been moved because they do not cut through the Resolution They supplement the main Resolution and they are useful amendments too

It is in the fitness of things that this Resolution has been brought before this House of Parliament and it is just the proper time to give a lead to the country on this subject. I have to make one observation I did rot like Sir, certain things that fell from the lips of the mover of the Resolution although I am in complete accord with the Resolution The way in which he referred to the Ramayana and the Mahabharata in a bit dividing terms. and the way in which he asserted that the Sanskrit language has become a dead language might have gone into the heart of many of my friends here Of course whatever may be the force and the ability with which my friend put the subject before the House and whatever be the value of the Resolution itself which we are surely supporting and which we ask Government to bring into operation, the fact remains that such observations in connection with this Resolution go against our grain What would foreigners think of us when we speak in this way? The other day, a German who was in this country challenged assertion He asked "Who Sanskrit is dead?" This came from a German And it is really strange that the opposite is uttered by one among ourselves that Sanskrit is a language I am not a pandit of Sanskrit language I confess I am totally ignorant of it I am sorry that in my young days I was put under a moulvi saheb and got my education in Persian and Urdu rather than in Hindi But I feel I should nave spoken today in Sanskrit in this House I know of a friend of mine who speaks with such fluency in Sanskrit that even Professor Ranga and Shri Bhupesh Gupta rolled together would not be a match so far as fluency goes, to my friend who speaks in Sanskrit And if my friend Rama Rao had heard him he would surely have changed his view about Sanskrit being a dead language.

[Shri K. B. Lall.]

Coming to the role of literature, I submit that it casts a great responsibility upon literature as to how society should be moulded. We can have no example for us than we ourbetter here in this House, to show what effect literature has upon selves. Very few of us recognise the importance of our old literature. Very of us recognise the value of Mahabharata. Very Ramayana and few of us recognise the value of recognise Sanskrit. Very few of us the great inheritance that is ours today. All this, because English literature has affected our lives. It is that literature that is speaking through us. It is that literature that is moving through us. It is that literature that is holding a picture of ourselves before the world. I do not say that we are wholly sorry for that, or that we are wholly ashamed of that. We have gained something from that literature also. But at the same time it is a commentary upon ourselves that we have gone so far that we do not look with favour even on our own inheritance-our own literature that gave a personality like Shri Krishna and Gita to us. And today it is said they are all dead. We do not listen to all those who gave that literature to us. We listen to the "realism" of the West. How are we following the West today? That is best depicted in the way of life that we are running after today. We see what we are copying from the West. Look at the cinema. Look at the way of life of the West. They are engrossed in science. And we nere also have taken up the craze. We forget that there was a higher science, a greater science,—the science spiritualism that was given to us, that has gone deeper into the universe than the material science. Even scientists who have advanced sufficiently in material science have begun to accept that they are approaching the fringe of spiritual science which came to our country long ago. I remember with reverence the name of our principal, Principal N. N. Ray, a great scholar of English and Sanskrit,

who had no equal in our days throughout Bengal and Bihar. He used to say that it is a myth to say that inventions of modern science were leading us towards Godlessness they are taking us towards God. In those days I was only a studnet of I.A., and I could not fully grasp what he was saying. Today I realise how we are going really towards God. Science-minded people today are afraid of everything that smacks of religion; they are afraid of everything that smacks of the science of spiritualism. They are running much after science that they do not believe that even the inventions of material science in the laboratories are leading us towards the science of spiritualism-of Brahma the all-pervading. We are perceiving this truth through the radio. We follow the great sayings of our Rishis, that this Brahma is all-pervading, it prevails throughout the universe. Our philosophers used to say: "I am allpervading. I am prevailing everywhere. I am immortal." We could not follow what they said. The time will come when material science will demonstrate to you how we are present everywhere. This was what Swami Ramathirtha said, and we are slowly grasping what he said then. I warn those who say that modern materialistic science is everything. Mahatma Gandhi said that India had to deliver a message to the world. He said that India had a special message to deliver to the world. Do you think that aping the culture of the Westerners will enable you to deliver that message which Mahatma Gandhi promised to the Even in politics, Mahatma world? Gandhi promised a Ram Raj to the world. Some people think that Ram Raj probably meant bringing monarchy back. That was not what Mahatma Gandhi meant, Ram Raj means all that is good—all that is included in the conception of Ram Raj. That is how we are following our great Mahatma Gandhi. And that is how we should evolve a literature in which we may give to our future generations all those thoughts and all those ideologies that were given to us by

Mahatma Gandhi. If we fail to do that, we shall have failed to deliver the mesage that Mahatma Gandhi promised to the world. We cannot do that by copying the ways of the Westerners in the manner in which we are doing today.

Of course I am not against the Five Year Plan. That is not what I feel. The Five Year Plan will help us. But I may say that the Five Year Plan ignores the importance of our culture, of our ancient heritage. If we copy foreigners even in our Plan, we will not be successful. A friend of ours was saying that the Five Year Plan Why? He asked, could not succeed. "How can it succeed, when all those persons who are in charge of implementing the Five Year Plan will necessarily swallow up 80 per cent. of the money? Do you expect that you will be successful in the Five Year Plan?" That was the question put. I say, there is some truth in that. We have failed to catch the message of Mahatma Gandhi, because we are not trying to correct our character. Therefore, we shall fail even in putting into effect the Five Year Plan Therefore, I say that we should go deep into our character itself

And how will our character be improved? By our helping our literature. Literature is the chief thing. literature that makes a nation. literature that makes a people. Unless you evolve a good literature, you cannot convey a good idea to the people, you cannot hold out a good example to the people, and much less a good ideal to the world and a good message to the world. Therefore it is that I say that literature has a great role to My amendment speaks of proscription and destruction of undesirable literature. It may sound strange to many people. I was much influenced by a lot of songs and plays and distributed at gates. Just imagine what a tremendous national loss it involves in printing all this literature. We are going in for a national paper-saving campaign. Our school children and college students are not getting enough paper. Imagine how all that paper is wasted in printing these non-sensical things which go only to breed loose morals and debauchery.

(Time bell rings.)

So much so that recently even a leader of the stature of Rajaji had to ask students not to visit cinema I read in one paper called "Screen", which is published by cinema people, a criticism of this advice of criticised Rajaji. That paper ridiculed Rajaji for giving such wholeadvice to students. You can imagine to what low depth we have fallen down. If such things written and if such cinema songs are sung by our students, you can very well know where we are drifting to.

(Time bell rings.)

Unless you set right the trend of thought and correct the character of people, you would not be able to proceed in the right order and we would remain miserable. It is for reason that I have said that such things should proscribed and be destroyed. I am told by some friend that it is not necessary to say that these things should be proscribed and destroyed as provision already exists 'n law and it is inherent in the Government to proscribe.....

(Time bell rings.)

Sir, I have taken only ten minutes.

MR. DEPUTY CHAIRMAN: You have taken full fifteen minutes.

Shri K B. LALL: I do not want to disrespect the Chair, although I had to say so many things with regard to other parts of the Resolution.

• Shri B. D. CHATURVEDI (Vindhya Pradesh):

श्री बनारसीदास चतुर्वेदी (विन्ध्य प्रदेश): उपाध्यक्ष महोदय, इसे मैं एक अत्यन्त दुर्भाग्य की बात समझता हूं कि हम लेखकों को और किवयों को किसी भी सरकार के सामने हाथ पसारने का मौका श्रावे। हम लोग बराबर इस देश में शासकों का नियंत्रण करते रहे हैं और उस परम्परा को कायम रखने

[Shri B. D. Chaturvedi.]

की जरूरत है। एक युग इस देश में ऐसा श्रावेगा जब कि लेखक श्रौर कि श्रपने हाथ में टोपी लेकर इस प्रकार शासको के सामने नहीं जावेगे श्रौर यह लज्जाजनक दृश्य हमारे सामने उपस्थित नहीं होगा। लेकिन जो व्यावहारिक रूप श्राज हमें दीख रहा है उसमें हम लोगों को लज्जापूर्वक यह दृश्य उपस्थित करना पड़ता है। साहित्यिको की दुर्दशा के बारे में श्राज का प्रस्ताव है लेकिन मुझ को यह देख कर खेद होता है कि इसका राजनीतिक दुष्पयोग किया जा रहा है। हमारे साम्यवादी या कम्युनिस्ट (Communist) भाइयों ने इसका दुष्पयोग किया है श्रौर हमारे भाई रामाराव जी ने इस बातचीत को दूसरी दिशा में ही कर दिया।

मेर। ख्याल है कि हमें इस समय इस प्रस्ताव पर केवल साहित्यिको की ही दुष्टि से विचार करना है। मैं हिंदी के बारे में जानता हं हमारे बड़े से बड़े साहित्यक जैसे कि श्रीयुत प्रेमचन्द जी ने किस दुर्दशा में ग्रपना जीवन बिताया यह शायद हमारे कितने ही भाइयों को नही मालूम होगा । जब वह ग्रन्तिम समय में बिल्कुल मरने पर थे, उन्हे खून की कै ग्रा रही थी, वह बराबर उठकर ग्रपनी लेखनी चलाते थे। एक बार सन् १६३० में मेने उनसे पूछा था कि ग्रापको ग्रपने लेखों से कितनी ग्रामदनी होती है ग्रीर किताबों से कितनी, तो उन्होंने मुझे लिखा था : "ग्राय की कुछ न पूछिये। पहले की सब किताबों का अधिकार प्रकाशकों को दे दिया। "प्रेम पचीसी", "सेवासदन", "सप्त सरोज", "'प्रेमाश्रम", "संग्राम" ग्रादि के लिये एक मुक्त तीन हजार रुपये हिंदी पुस्तक एजेंसी ने दिये। "नवनिधि" के लिये शायद ग्रब तक २०० रुपये मिले हैं। "रंगभूमि" के लिये१,८०० दुलारेलाल जी ने दिये, ग्रौर संग्रहों के लिये सौ दो सौ मिल गये। "क्तुयाकल्प", "अम्मीद कथा", "प्रेम तीर्थ, "प्रेम तिम्" "प्रतिज्ञा"

मैने खुद छापी । पर स्रभी तक मुश्किल से ६०० रुपये वसूल हुये हैं । स्रौर प्रतियां पड़ी हुई हैं । फुटकर स्रामदनी लेखों से शायद २५ रुपये माहवार हो जाती हो मगर इतनी भी नहीं होती ।"

जब हमारे बहुत से शासकों का नाम विलीन हो चुका होगा प्रेमचन्द जी का नाम उस वक्त भी हिंदी जगत में ही नही वरन् संसार के साहित्य में चनकता रहेगा । हमारे एक मित्र, जो श्रभी रसियन एम्बैसी (Russian Embassy) में काम करते है, प्रेमचन्द का एक जीवन-चरित्र लिख रहे है श्रौर मेरा विश्वास है कि यदि उन्होंने भ्रच्छा भ्रध्ययन किया तो वह एक बड़ी कीमती चीज बनेगी। परन्तु प्रेमचन्द जी को हमने एक तरह से भूखों मरने दिया । उन्ही की यह स्थिति नहीं है, बल्कि ग्राज भी कितने हिंदी लेखक ग्रौर म्रन्य भाषाम्रों के लेखक क्षय रोग से, टी० बी० से, बीमार है ग्रीर मर रहे है ग्रीर प्रकाशकों ने उनका शोषण किया है। कितने ही प्रकाशकों ने पचास पचास रुपये मासिक ग्रौर भोजन पर लेखकों से ग्रौर कवियों से किताबें लिखवाई हैं ग्रौर हजारों नही बल्कि लाखो रुपये का मुनाफा उठाया है। हमारे मित्र हेरिशंकर जी शर्मा है जिनकी पुस्तकों के २४, संस्करण हुए ग्रौर उन से १॥ ग्रौर २ लाख का फ़ायदा प्रकाशकों ने किया लेकिन उनको कूल ८ हजार रुपये मिले । यह स्थिति ग्राज हिंदी साहित्यिकों की है ग्रौर मुझे विश्वास है कि उर्दू तथा ग्रन्य भाषात्रों के साहित्यिकों की स्थिति इससे अच्छी नही होगी । ऐसी हालत में क्या किया जाय ? कम से कम उन म्रादिमयों को जो कि बीमार है म्रथवा कार्य नहीं कर सकते हैं गवर्नमेंट की तरफ़ से पेंशन जरूर मिले। लेकिन इस के साथ ही साथ हमें ऐसा वातावरण तैयाद्व करना चाहिये, जिससे साहित्यिक ग्रौर लेखक गौरव के साथ ग्रपना जीवन व्यतीत कर सकं । गवर्नमेंट

इस बारे में ग्रनेक कार्य कर सकती है। कापी-राइट एक्ट (Copyright Act) में संशोधन किया जा सकता है ग्रोर भविष्य में ऐसा प्रबन्ध किया जा सकता है जिससे कि पुस्तकों का राइट (right) लेखक के पास ही रहे ग्रीर साथ ही साथ जो पुराने ग्रनाचार हुये हैं उनमें जांच की जाय ग्रीर लेखकों के प्रति न्याय किया जाय।

इसके साथ ही जैसा हमारी बहिन चन्द्रावती जी ने कहा है कि ग्रगर १४ भाषाग्रों में हमारी ग्रच्छी ग्रच्छी किताबों का ग्रनु-वाद हो जाता है तो रायलिटी (royalty) में लेखकों को बहुत रकम मिल सकती है।

इसके साथ ही हमारे योग्य लेखकों को यात्राग्रों पर भी भेजा जा सकता है ताकि वे उन स्थानों का ज्ञान प्राप्त करके उनको साहित्य में स्थान दे सकें। हमें इस संबंध में उनकी मदद करनी चाहिये।

किंतु मेरा ऐसा विश्वास है कि हमारे प्रकाशन विभाग के जो उच्च म्रधिकारी हैं या जो मशीनरी (machinery) है वह दोषपूर्ण है, वह इंफैण्टाइल पैरालैसिस (infantile paralysis) से पीड़ित है, बच्चों के लकवे से मारी हुई पड़ी है। कोई भी चीज ढंग से नहीं की जा रही है। हमारा जो सरकारी प्रकाशन है यदि उसका ही संगठन ढंग से किया जाय तो भी लेखकों को कुछ न कुछ उससे मदद मिल सकती है । इसके अलावा जेकोस्लेवाकिया वगैरह में राइटर्स होम (Writers' Homes) हैं, पुराने महलों वगैरह को देखकर वे स्थान बना दिये हैं उसी तरह से हमारी गवर्नमेंट कुछ न कुछ प्रबन्ध कर सकती है। मैं लेखकों के लिये कोई यतीमखाना खोलने के पक्ष में नहीं हं। वहां पर उनसे कुछ न कुछ नामिनल (nominal) पैसा ले लिया जाय भ्रौर उनको

रहने ग्रौर साहित्य निर्माण करने **का** ग्रवसर प्रदान किया जाय ।

ग्रन्त में मैं फिर यही कहंगा कि हमें सरकार के द्वारा ऐसा वातावरण तैयार कराना चाहिये जिससे हिंदी के ग्रौर हिंदी ही नही, बल्कि तमाम भाषायों के जो लेखक ग्रौर साहित्यिक हैं वे गौरव अनुभव कर सकें। दिल्ली में मुझे तो कोई स्थान ऐसा नहीं दीखता. जहां कि हम लोग भिन्न भिन्न भाषात्रों के म्रादमी मिलकर बैठ सकें। इसके लिये गवर्नमेंट से हिंदी भवन के बारे में बातचीत की जा रही है ग्रीर मुझे विश्वास है कि कुछ दिनों में हिंदी का भवन बन जायगा और वहां हम भिन्न भिन्न प्रांतों के ग्रादमी काम कर सकेंगे। इसके साथ ही हमारी साहित्यिक एकेडमी (Academy) जो बनने वाली है, वह भी इस दिशा में कुछ काम कर सकती है। ग्राज तो यह हालत है कि हिंदी के ही नहीं बल्कि अन्य भाषात्रों के लेखक मानसिक भोजन के लिये तरसते हैं। हमारे पास कितनी ही चिद्रियां ग्राती हैं कि हमको ग्रमुक डिक्शनरी (dictionary) चाहिये, कहां से प्राप्त हो सकेगी। एक ने मुझे लिखा है कि उनके पास यात्रा के साधन नहीं है वह विदेश यात्रा करना चाहते है श्रौर हम डाक्टर काटजु से प्रार्थना कर दें कि वह उन्हें किराया दे दें। इस तरह के पत्र मेरे पास प्रायः ग्राते हैं। मुझे पता नहीं कि डाक्टर काटजू के पास कितना रुपया है क्योंकि मैंने तो ऐसा कोई एकाउण्ट (account) नहीं । इस प्रकार बहुत से लेखकों में देश की यात्रा ग्रौर विदेश की यात्रा को ग्राकांक्षा है ।

में ग्रधिक इस बारे में नहीं कहना चाहता। हां इतना ग्रवश्य कहूंगा कि ग्राजकल हिंदी लेखकों के दिमाग में फस्ट्रेशन (frustration) है, ग्राध्यात्मिक गत्यवरोध हो रहा है। ह [Shri B. D. Chaturvedi.]

हमारी सरकार के लिये ग्रत्यन्त विघातक चीज है। उसको दूर करने के लिये सरकार को जल्दी से जल्दी ऐसे उपाय करने चाहियें, जिससे कि वातावरण ठीक हो ग्रौर हम लोगों को गौरव के साथ काम करने का ग्रवसर मिले।

[For English translation, see Appendix IV, Annexure No. 52.]

HOME THE MINISTER FOR AND STATES (DR. K. N. AFFAIRS Chairman, KATJU): Mr. Depu^ty intervene with your permission not to announce any policy of the Govern. ment-that will be done by my hon. friend here-but I would like to take a few minutes, as a very small writer in my own way. First of all, I was unhappy to hear it said in this House that Sanskrit is a dead language.

SHRI H. P. SAKSENA (Uttar Pradesh): He will be made to withdraw that remark.

Dr. K. N. KATJU: I am not a scholar in Sanskrit. I began its study when I was six years old and resumed it when I was in jail 50 years later, but the more time passes, the more I come to recognise that Sanskrit, this ancient language, is literally mother of all our languages barring Tamil, and it goes to the very root of our Aryan civilisation. When I was in Calcutta two or three years ago, one evening it so happened that a great French scholar happened to be present. He said to me "I read in the newspapers that discussions are going on in your country about а national language. I do not understand it." I said, "How does it strike you?" He replied, "You have got a national language in Sanskrit which only needs some research. You have got a great treasure there. Why don't you utilise it?" When I talk to great scholars about it, they say that it is very difficult to learn; it is not a spoken language. I entirely agree, but it is up to our great scholars to simplify the method of teaching. The primitive method may be much too un-interesting. I am sure about one thing more that the old method was intended for children. If grown-up literates were to try to master Sanskrit with the aid of the books of today or the Bhandarkar Series, they would be successful. Now, Sir, -and I hope that many of my colleagues here would agree—it is a matter of great gratification to us that in different parts of India there is a great revival of Sanskrit and conscious and deliberate attempts are being made to promote this study by the establishment of universities, colleges, etc and by the encouragement of our great Pandits who have all these centuries treasured this ancient heritage of ours

The second point that I would like to dwell upon is my sympathy with what was said just now by my hon. friend who preceded me about the misfortunes of writers. Of course you cannot sell a book by order. It depends upon the merit of the book. For instance, when I read in Hindi translation the great literature associated with the Bengali writer, Sarat Chandra Chatterji, I felt lost; I thought I was living in dreamland. For three months it was really an enchantment, and I imagine that he is one of the biggest and one of the most famous writers of the world. He can compare with any writer of any country and I believe that his books have been translated into all our languages and his sales have been enormous. Therefore, the first thing is that the writer should be a writer of merit.

The second thing, I quite realise it, is the deficiency in our Copyright Act. It is an evil of long standing. Hon. Members who are interested in this matter might like to spend half an hour, an interesting half hour, in a great speech which was delivered by Macaulay in the House of Commons somewhere about 1833, when his speech turned the tide on the proposed law for copyright. It seems to me that today this is a matter—I am speaking

now as a private Member—to be dealt ! with by Government, that they might consider and make all agreements by young writers about their new works, about the sale of the copyright in a particular work for ever and ever as something void and unlawful It might be ruled or prescribed that any agreement about right of publication translation of a particular book should only relate to the first edition and not cover the entire period, because the writer who comes into the field is an unknown writer, and when he becomes known, then the publisher or the purchaser of his rights gets all the fruit, to which reference was made. It is not only wit I reference to Hindi writers but also to other writers. He becomes famous, he becomes well-known and he gets the reward only from his subsequent publications. I think that the law should be amended. matter which is deserving of consideration

Lastly, Sir, I should like to say a few words upon the amendment which moved by the hon. Member. was Shrimati Chandravati Lakhanpal. She has touched upon a matter on which I have held very strong views. refers to the formation of a semi-Government organisation with a view to getting the best suitable literature of one Indian language translated into all the other languages.

An Hon, MEMBER: She is a lady; she, not he.

DR. K. N. KATJU: I am very sorry. I will make it 'she'!

SHRI H. D. RAJAH: Both are the same, in law.

Dr. K. N. KATJU: Under the General Clauses Act, the word "he" includes "she". Wherever I made that mistake by inadvertence. I think it ought to be changed into 'she'.

Shri B. K. P. SINHA (Bihar): The General Clauses Act does not apply to speeches in Parliament.

Dr. K. N. KATJU: The hon. Member is wrong. I have sometimes thought that we might have a library. of, say, 100 or 150 of the best books of India; there might be an authority consisting of authors, of the leading writers of India, who would select the Supposing we have books. books from Gujarati, I dare say my hon, friend, Shrimati Lilavati Munshi, should be one of the judges to choose what would be the seven best books in Gujarati literature—I am not talking of religious literature, of philosophical literature, but of interesting literature published during the last 300 or 400 vears. Similarly Marathi, Tamil, Telugu, Oriya, Hindi and in every other language making a total of 150 books. When they have been selected, as Shrimati Chandravati Lakhanpal suggested, these 150 books should be translated in all the langu-Hindi book in the ages—the other languages, the Oriya books in Hindi language and everything else. The result would be that throughout India in every province, in State, we should have those 150 books and thirdly. I hope, there might be some sort of a syndicate of publishers who should undertake to publish those books in all the languages and State Government and Central Government should patronize this great effort and each High School library College Library and Public and Library throughout India should have in stock these 150 books. Now, the great advantage of this scheme would be, as I read this, that really our country is so vast, our landscape is so different. conditions are so divergent. even the way of living from province to province varies, that unless you read these books you cannot have an attractive picture of the country be-When I was in fore you. Calcutta and I used to read a lot of Bengali literature in translation, it appeared to me that every Bengali writer has before him the country as he found it in Bengal, viz., the paddy fields, rivers and tanks. It never struck him as to what sort of country was Rajasthan or Punjab or I imagine, the

[Shri B. K. P. Sinha.]

Therefore this literature, this standing literature of 150 best books of India, every boy and every girl in the school should be encouraged to read and when they read them, will then have a complete picture of the climate, of the scenery, of the landscapes, of the and of the rivers of India. ? wanted to put this suggestion before the hon. Members. It is really not for the Government to undertake. The State Governments and the Central Government will be only too willing to encourage such an enterprise and held it and the best help that they can give is by undertaking the purchase for library and high schools. Therefore I am sure that when the books been properly published they will have a ready sale throughout the country and everyone who claims to be educated would like to have these 150 best books in his own personal library.

I need not say here that with our adult franchise and our democratic institutions, it is exceedingly desirable, it is in the national interest, every citizen living in his own part of the country, wherever he may be living, should become familiar with India as a whole. should realise the vastness of the country, its traditions and its essential unity, the unity of its culture, and I submit to you that the acquaintance the literature, not only Sanskrit literature but the literature in our Indian languages, is one of the surest methods to inspire that knowledge. The love of Indian regional languages is widely prevalent. It is easily understandable. It is the language that you learn at your mother's breasts and therefore people are desirous of reading the best books language and their should be fulfilled. I thank you very much, Sir,

Dr. RAGHU VIRA (Madhya Pradesh):

डा॰ रघुवीर (मध्य प्रदेश): उपाध्यक्ष महोदय, फ्रेंच विद्वान श्रूसे (Groussit) ने कहा है:

"I,' Inde cette Grece encessive"

भारतवर्ष ने प्राचीन समय में संसार को सभ्य बनाने में सहायता दी । भारतवर्ष ने भ्रपने पडोसियों को जैसे तिब्बत, मध्य एशिया, मंगोलिया, चीन, कोरिया, साइबेरिया, जागान फिलीपाइंस, इडोनीशिया, लंका स्रादि सब देशों को सभ्य बनाया । हमारे विद्वान इन देशों में यात्रा के लिये गये ग्रौर उन्होंने सभ्यता को वहा फैलाया । किंतू हम इस शताब्दी में इन सब बातों को भूल गये। हमारे पिछले दो सहस्र वर्ष के साहित्य में इस बात का कोई वर्णन नही स्राता कि इतने व्यक्ति इस देश से बाहर समद्र की यात्रा कर के गये और उन्होंने सभ्यता का विस्तार किया । पिछले दो सौ वर्षों में ग्रंग्रेज़ी भाषा ग्रौर साहित्य का ग्रध्ययन यहां होने से हमको श्रंग्रेज़ी भाषः की महत्ता, श्रंग्रेज़ो की वीरता श्रौर उनकी शक्तियों का ज्ञान हुम्रा । इसके साथ ही साथ श्रपनी दर्बलताओं का भी हमको ज्ञान हुआ। उस दुर्बलता को दूर करने के लिये हम ने राजनैतिक शक्ति प्राप्त करना म्रावश्यक समझा ग्रौर उसके लिये सारा देश यत्नशील हुन्रा ग्रौर उसका परिणाम ग्राज यह है कि हम स्वतंत्र हैं । ग्रब जब हम राजनैतिक दिष्ट से स्वतंत्र देश हैं तब हमारा कर्तव्य है कि हम भ्रपने भ्रन्दर यह भ्रात्मविश्वास पैदा करें कि हम राजनैतिक क्षेत्र के ग्रतिरिक्त ग्रौर क्षेत्रों में भी ग्रपना मस्तक ऊंचा उठा हम्रा रखेंगे । यह किस प्रकार संभव है ?

संसार में जातियां दो प्रकार की है। एक वे जो कि प्राचीन समय में जंगली जातियां थीं ग्रौर एक वे जातियां हैं जो प्राचीन समय में बड़ी ऊंची जातियां थीं ग्रौर फिर नीचे गिर गई। हम अपने आप को उन में से नहीं भाव

सकते जो पहले जंगली थी ग्रौर जिन्होंने सभ्यता केवल ग्रंग्रेजों से या पाश्चात्य देशों से सीखी हो। हम ऐसे भी नहीं कि जो प्राचीन समय में ऊपर रहे हों ग्रौर ग्राज सर्वथा नीचे गिर गये हों। यह स्थिति स्राज हम नहीं मानते। हम अपनी यह स्थिति मानते हैं कि हम प्राचीन समय में भी गौरवशील थे ग्रौर भविष्य भी हमारा गौरवमय होगा । इस गौरव को प्राप्त करने के लिये यह परमावश्यक है कि हमारी शिक्षा में स्राज परिवर्तन हो स्रौर हमारे साहित्य के प्रकाशन में भी अतिवृद्धि हो । यह युग चलचित्रों का युग बनता जा रहा है सो उचित नही । यह युग विचारों का युग बनना चाहिये, भूतकाल, वर्तमान काल ग्रौर भविष्य की दृष्टियों का युग बनना चाहिये । जिस समय युरूप में मनुष्य के विकास को समझने के लिये यत्न किया गया तो उन्होंने भारतवर्ष के प्राचीन साहित्य को बहुत ऊंचा स्थान दिया। युरुप के प्रत्येक विश्व विद्यालय में संस्कृत पढान के लिये, प्राकृत पढाने के लिये, ग्रप-भ्रंश पढाने के लिये ग्रौर प्रत्येक प्राचीन भाषा को पढाने के लिये स्थान बनाये गये। १९४५ में युद्ध के समाप्त होते ही इंग्लेंड में, जिस समय कहा जाता था कि इंग्लेंड दरिद्र हो चका है, इंग्लेंड ग्रकिंचन हो चुका है, स्कारबरो कमीशन (Scarborough Commission) की नियुक्ति हुई ग्रौर उसने योजना बनाई कि प्राच्य साहित्य के ग्रध्ययन के लिये गवर्नमेंट २० लाख पौंड दे । इस के अनुसार इंग्लेंड के शासन ने २० लाख पौंड ग्रोरियंटल कल्चर्स (oriental cultures) के अध्ययन के लिये रखा। उस में भारतवर्ष के लिये ग्राठ ग्रध्यापक लंदन में रखे गये। ये लोग भारत के प्राचीन साहित्य की महत्ता को समझते हैं। केवल साधारण साहित्य की ही नहीं वरन् एक एक भारतीय ग्रंथ की महत्ता को वे समभते हैं। केवल पंचतंत्र पर काम करने के लिये १६१२ में जर्मन शासन ने एक पुरस्कार

दिया इसलिये कि जो व्यक्ति पंचतंत्र पर विस्तारपूर्वक सब से संपूर्ण ग्रंथ लिखेगा उसे पांच सहस्र मार्क्स (Marks) मिलेगा । पंचतंत्र केवल भारत का ग्रंथ नहीं वरन् संसार भर का ग्रंथ माना जाता है। संसार का कोई भी देश नहीं जिसमें पंचतंत्र की कहानियां ग्राज न चलती हों।

भारतीय साहित्य में ऐसे ग्रनेकों हैं जिनका विदेशों में अनुवाद हुआ । अतः यदि श्राज हम यह चाहें कि इन ग्रंथों का श्रन्वाद हिंदी में, बंगला में, तामिल में, तैलगू में, कन्नड़ में, गुजराती में, ग्रौर मराठी में ग्रौर भारत की दूसरी भाषात्रों में भी हो तो क्या हमारी यह मांग कोई बहुत बड़ी मांग है ? जिन ग्रंथों का ग्रनुवाद मंगोलियन लोगों ने किया, जिन तीन हजार ग्रंथों का ग्रन-वाद चीनियों ने किया श्रौर कोरियनों ने किया, ग्रौर जिन डेढ़ हजार ग्रंथों का ग्रन्वाद जावा ग्रौर बाली में हग्रा, जिनके ग्रनवाद तिब्बत, बर्मा ग्रौर लंका में हये, क्या उनकी त्रावश्यकता ग्राध्निक भारतीय भाषाग्रों को नहीं है ? भारतवर्ष के निर्माण के लिये तथा भारतवर्ष के इतिहास को समझने के लिये यह बहुत गहन विषय है। जातियों का इतिहास एक दिन में निर्मित नहीं होता, जानियों की मनोवृत्ति एक दिन में नहीं बनती, उनको बनाने के लिये शताब्दियां लगती है। अतः यदि हमें ग्रपनी मनोवृत्ति समझनी है तो हमें आदि काल से लेंकर आज तक की श्रपनी समस्त मनोवृत्तियों का श्रध्ययन करना होगा ग्रौर उसके ग्रनुसार ग्रपने भविष्य का निर्माण करने के लिये जो भ्रावश्यक बातें हैं जो हमारी कठिनाइयां हैं, जो हमारे दुर्गुण हैं जो हमारे सुगुण हैं उन सब को विचार करके ग्रपने ग्राधुनिक प्रकाशन कार्य तथा शिक्षा के कार्य का संचालन करना होगा।

वैसे ग्राधुनिक भारतीय भाषात्रों का विकास लगभग पांचवी शताब्दी में ग्रारम्भ [Dr Raghu Vira]

हुआ । साहित्य के रूप मे दक्षिण भाषास्रो के, जैसे कि तामिल ग्रादि भाषात्रो के, ग्रथ न्वी शताब्दी से मिलने ग्रारम्भ होते है। कई सज्जन ऐसे है जो उनको बहुत ही प्राचीन मानते है कितू द्वी शताब्दी की बात तो प्रायः सब मानते ही है। तामिल के पश्चात् दूसरी दक्षिणी भाषाये त्राती है। मलयालम का साहित्य ६वी-१०वी शताब्दी मे स्रारम्भ होता है । उत्तरी भाषात्रो मे बगला का साहित्य वि ग्रीर ६वी शताब्दियो मे ग्रारम्भ हो जाता है । उडिया स्रासामी स्रादि का साहित्य १३वी, १४वी, १५वी ग्रौर १६वी शताब्दी मे ग्रारम्भ हो जाता है ग्रौर ग्राज ये भाषाये साहित्य के रूप में हमें विकसित मिलती है। १७वी शताब्दी से लेकर ग्राज तक इन मे ग्रनेको प्रथो की रचना की गई । इन मे से सब ग्रथो का ग्रभी तक प्रकाशन नही हुग्रा है ।

जहा तक ग्रपभ्रश साहित्य का, सस्कृत साहित्य का, सबध है उसमें तो हमारे पास लाखों की सख्या में लिखे हुये ग्रथ है ग्रौर जहा तक ग्राधुनिक भाषाग्रो का सबध है उन में भी, प्रत्येक भाषा में सहस्रो ग्रथ है। हजारो हाथ के लिखे हुये ग्रथ भी विद्यमान है। ग्रतः इन के लिये केवल प्रकाशन की ही ग्रावश्यकता नहीं है वरन् प्रकाशन से पहले इनका सग्रह करना परमावश्यक है। उनमें से कौन प्रकाशित हों ग्रौर कौन प्रकाशित नहीं हो यह पीछे देखा जायगा कितु उनका सग्रह कर लेना परमावश्यक है।

श्रग्रेजो ने, जुर्मनो ने, फेचो ने, डचो ने, इटालियनो ने कोई भी ऐसा ग्रथ नही छोडा, चाहे वह कागज का टुकडा ही हो, जो भी उनको मिला वह उनके यहा पिछले १५० वर्षों मे प्रकाशित हुआ क्योंकि जाति का इतिहास सुरक्षित रखना ग्रावश्यक है। स्रत जिस प्रकार से स्राज हम स्रग्नेजी साध्याज्य के कागज के एक एक पुर्जे को स्रपने स्राक्तिइक्स (archives) में संभाल कर रख रहे हैं उमी प्रकार से यह स्रावश्यक है कि स्रपने देश को इन निधियों को हम सुरक्षित रखे । शासन का, विश्वविद्यालयों का, सस्थास्रों का स्रौर जनता का यह कर्त्तव्य है कि वे उसको नाश से बचाये।

मेरी मातभाषा हिंदी है ग्रीर थोडा सा ग्रधिकार है कि मैं हिदी के सबध में कुछ कह सक । मुझे यह कहना है कि हिदी भाषियो को ग्राज यह पता नही है कि तामिल के कौन से ग्रथ है, उन्हें यह पता नहीं कि मलया-लम भी कोई भाषा है, उन्हें यह पता नहीं कि कन्नड मे भी सुन्दर महाकाव्य है। यह बड़े दुःव की बात है। हिंदी वालो का यह कर्नव्य है कि वे ग्रन्य भाषाश्रो के साहित्य को जाने। श्रनेक भाषाये है, उत्तर भारत मे श्रौर दक्षिण भारत मे । इन भाषाग्रो मे सून्दर साहित्य है। जैसे यदि वादल का साहित्य ग्रापको लेना हो, बादल की कविता लेनी हो, लुकी कविता लेनी हो, तो सब से सुन्दर कविता राजस्थानी में मिलेगी ग्रौर भारत के किसी साहित्य मे नहीं मिलेगी । गुजराती, मराठी, बंगाली, उडिया, पंजाबी, काश्मीरी ग्रौर श्रासामी श्रादि भाषाश्रो को जिनको कि हम उत्तर मे पाते है, इन भाषात्रो के साहित्य को कैवल देवनागरी अक्षरो मे प्रकाशित कर दें ग्रौर जहा जहा ग्रावश्यक हो वहा थोडे बहत पार्श्वटिप्पण दे देवे और यदि बहत श्रावश्यक हो तो कुछ स्थलो का श्रन्वाद भी करके प्रकाशित कर दिया जाय तो मै ग्रपने श्रन्भव से कह सकता हू कि हिंदी भाषियो को इस साहित्य को समझने मे कोई किटनाई नही होगी । इसी प्रकार से मै समझता कि यदि उत्तर भारत के लोग ग्रापस मे रक सरे का साहित्य पढे पढाटे तो उनको विशेष कठिनाई नही होगी। हा जहा तकः

दक्षिणी भाषास्रों के साहित्य का संबंध है वहां थोडी सी कठिनाई पडती है कितू फिर भी मैने मलयालम में रामायण का पाठ स्ना है, नैलग में महाभारत का पाठ स्ना है, कन्नड में भगवद्गीता सूनी है। मेरा तो ऐसा विचार है कि यदि हम इन साहित्यों को अपनी लिपि में, जिसकी जो लिपि है उसमें थोडे से टिप्पणों के साथ प्रकाशिन करवा लें तो हम अन्भव करेगे कि भारत एक देश है श्रौर भारतीय साहित्य का स्रोत्र एक ही है। महाभारत, रामायण सब का स्रोत्र एक ही है ग्रौर इस प्रकार उन में जो विशेषनायें हैं वेभी हम में ऋथोंगी।

(Time bell rings.)

इस समय मेरा निवेदन यह है कि यद्यपि इस प्रस्ताव के लिये मेरा कोई संशोधन नही क्योंकि मै जानता हं कि यह प्रस्ताव ग्रागे चलने वाला नही है, केवल इस पर चर्चा होकर ही रह जायेगी--मेरा जो बडा ग्रावश्यक सुझाव है वह यह है कि हमारी पाठशालाश्रों में जहां हम ग्रंग्रेजी भाषा का पहाना ग्रनिवार्य कर रहे हैं क्योंकि हम यह समझते है कि विदेशों के साथ मंपर्क रखना हमारे लिये परम ग्रावश्यक है, ग्राध्निक संस्कृति ग्रौर ग्राध्निक विज्ञान के लिये हम ग्रंग्रेजी को ग्रनिवार्य बना रहे हैं, वहा क्या यह ग्रावश्यक नहीं कि हम ग्रपने देश को जानें, हम ग्रपने तामिल भाइयों के साहित्य ग्रौर उनकी मनोवत्ति को जानें, उडीसा. श्रासाम, पंजाब श्रौर काश्मीर को भी जाने।

म्राज हम देखते हैं कि म्रंग्रेजी भाषा में सब साहित्य का अनुवाद विद्यमान है। इसी प्रकार से फेच ग्रौर जर्मन भाषा में भी हमें सब साहित्यों का अनुवाद मिलता है । किंतु इस समय हिंदी श्रौर भारतवर्ष की दूसरी भाषात्रों में दूसरे साहित्यों का अनुवाद हमें नहीं मिलता, यह बहुत दुःख की बात है। हमारा कर्त्तव्य है कि जहां हम ग्रपनी शिक्षा में अंग्रेजी को इसलिये अनिवार्य रख रहे है ि हम को बाहरी संपार के साथ संपर्क रखना है, उनी प्रकार मे यह भी हमारा कर्त्तव्य हो जाना है कि हम ग्राने देश भारतवर्ष को जानें। ऐतिहासिक दृष्टि से, भौगोलिक दष्टि से हम इस देश के एक एक कोने को, पूर्व, पश्चिम, दक्षिण ग्रौर उत्तर को ग्रच्छी प्रकार जाने । इमलिये हमारे लिये यह ग्रावश्यक है कि हमें ग्रपनी शिक्षा-पद्धति में, प्रत्येक स्कूल में जो भी विद्यार्थी हिदी पत्ता है उसके लिये एक या दो भाषात्रों का ज्ञान रखना अपरिहार्य कर दिया जाय।

भारतवर्ष की भाषायें एक दूसरे से भिन्न नहीं है । यदि कोई व्यक्ति तामिल भाषा के २०० या ३०० शब्दो का ज्ञान प्राप्त कर लेता है तो तामिल हमारे लिये विदेशी नही रह जाती । यदि हम बंगला भाषा के १०० या २०० वाक्य सीख लेंगे तो वंगला हमारे लिये विदेशी नहीं रह जायेगी। ग्राज स्थिति यह है कि जब हम रेन पर यात्रा करते हैं भ्रथवा दिल्ली में भ्रापस में मिलते हैं तो श्रंग्रेजी भाषा में ही बातचीत करते है यह हमारे लिये बड़ी लज्जा की बात है। श्रंग्रेजों ने हमारे देश के अन्दर एक झुठा प्रचार फैला दिया था कि यहां २५० ग्रथवा ५०० भाषाधें है। हमें इस बान को प्रमाणित करना है कि हमारे यहां इलनी भाषाये नही है श्रौर हम एक दूसरे को समझने में समर्थ है। किसी को यह कहने का फिर ग्रधिकार नही होगा कि हमारे देश में बीसियों भाषायें, **ग्रथवा सैकडों भाषाये विद्यमान है,** इसलिये हम एक दूसरे से अलग है।

[For English translation, see Append x IV, Annexure No. 53]

LILAVATI SHRIMATI (Bombay): Sir, this is a very thought provoking Resolution and the Resolution discusses the question relating to the literary man as well as literature [Shrimati Lilavati Munshi.]

with a great comprehensiveness. There are some clauses which are of a great value. There are some others which require a little greater examination. In the first category, I would Number 2, 3, 4, 6 and 7; the rest come Sir, it is a into the other category. knowledge that matter of common copyright rules many times observed in the breach rather than in their observance. Many times I have found that stories are translated or plays staged without any reference to the author. I have come across, Sir, many times, my own stories translated somebody somein other languages: times refers to it and I do not know anything about it. Then, somehow, I get a copy of it. A book has been recently published, containing translation of some of my articles by a very publisher without my well known knowing anything about it. Sometimes the name of the original author is not mentioned: sometimes it is passed on as the translator's own story. This state of affairs certainly requires to be amended.

Translation of classics as well as good modern books is really a great need and I am glad that that point is mentioned in this Resolution. It is only the selected few who understand these classics because, they are written either in Sanskrit or in other European languages and the masses of our people have no access to those things. So, it is really a good thing that such books are properly translated; it will have a great educative value so far as our own people are concerned.

Establishment of a national agency for creating contracts between writers also is a good suggestion. It can only be done by calling conventions or conferences of such writers. I do not know how else it could be done; but then, in this age of growing writers, we cannot call everybody. Sir, those who are left out, won't grumble? So, by pleasing some it may be that we may be displeasing many more. Although it is a good suggestion still, it requires greater

examination if the State is going to undertake to do it.

Point (7) is positively a good one. There is vast ancient literature yet unpublished stored away in bhandaras and obscure places and it is getting destroyed. My friend who spoke here last will bear me out that there are hundreds and hundreds of such books which are eaten away by moths and destroyed. If such literature could see the light of the day, it will throw a good deal of light on our past.

Now, Sir, I come to the doubtful points. For instance, the first point of helping authors financially. I am glad the poet Maithili sharanji also spoke in a way—(Interruptions)—I am sorry, Shri Banarsi Das Chaturvediji spoke in the same strain that I wanted to speak.

I do not consider that the suggestion of helping authors financially is a good suggestion because that will destroy the freedom of the literary man, which I consider to be a very valuable asset. It will create a class of hungers-on on Government-whichever be the Government of the day We have got a good Government today; tomorrow there may be some other Government and, by bringing this kind of consideration, it will create a class of hongers-on. As I said, there is a good Government today and, tomorrow, the complexion of the Government may not be so good, and, I think, Sir, that this would do great harm to the cause of literature than anything else would. Once these writers become dependent then, all the freedom will be gone. Even development of new lines of literature means writing made to order. We have heard of such examples in other countries where famous authors and playwrights had to completely change the well-known books written by them previously and new versions which could suit the need of the Government or the State had to be published. Sir. the hon. Shri Bhupesh Gupta was saying something on this question. He was all the time talking about some other countries where things were

happening but in this context, I am sorry that he could not even forget his love or hatred of some other countries. in a question of literature countries of which he is so enamoured, the example that I have given has happened, that a very great whose books had gone into a number of editions and was admired by the whole world, had to change his book to suit the need of the State. political philosophy and political science today have changing aspects in every country and I do not think it is safe to ask Government to handle it.

Item number (8) also is a doubtful proposition. This deals with the nationalisation of production of books from the lowest to the highest classes of schools, colleges and uni-This will versities. be asking the State to shape education according to that is according to the its notion. person who may be in charge of that particular movement in office. Once I myself raised this question of text books in the Bombay Legislative Assembly in 1938 because there was a plethora of text books and favouritism was rampant and each school was free to choose its own text books. Many changed it every year to favour their own friends and, children had to suffer. In such a context, Sir, we discussed that point and at that time I was of the State opinion that handle the production of the text books. But, today, as I said, Sir, the whole outlook of the world has changed and in this changing world I am doubtful whether it will be safe to entrust this thing entirely to the Government because Governments may come and Governments may go and this rule will remain for ever. As I said, Sir, in 1938 we were dreaming of a steady Government and today everything assumes a political colour. Already Shri Bhupesh Gupta had tried to look at this question from the party angle and that is what his amendments show. The State should restrict the number of textbooks which will remain in force for a certain number of years and enauthors no doubt and courage good 下 主 翼道

choose the best textbooks from their productions

With regard to item (9), collection of public donations, naturally I do not like this idea for the same reason that once the question of money comes, it creates hangers-on and kills literary initiative. I do not think that it is the intention of the mover of the Resolution.

Shri Rama Rao, while speaking, said something about a number of great names; he said about the great literature which was produced by Tulsidas, Tolstoy, Homer, Virgil, Dante, Shakespeare, Aurobindo, Tagore and so on. Of course, all these great men produced literature of the highest type but it was not a literature made to order by the Government and these people were not dependent upon the donations of the Government.

(Time bell rings.)

Only a few minutes more, Sir. I will drop some of the points but there is one which I would like to mention. Shri Rama Rao made a statement that our Sanskrit was a dead language. I am glad, Sir, that Shri K. B. Lall and Dr Katju both have refuted his arguments. I am surprised that he is using such a language about Sanskrit which is the 'mother-tongue' of all the Even now that is the languages. language which has created the Indian culture of today; it was the language that forged the unity of all the other languages. Even then, he says it is a dead language. I am sorry there is not much time. I think with this many people in this House will disagree. He also told us something about the Hindu system, and that it was something bad. I do not know exactly what it means. I am surprised that a man who derives all his ideas and inspirations from this religion should speak like this. It is a religion that has produced the greatest Hindu like Ghandiji; a religion that has produced an Aurobindo and a Rama-I am surprised how he has krishna chosen to speak in such terms I

[Shrimati Lilavati Munshi] would consider it as the greatest libel. The Member in whose name this Resolution stands, he himself will not relish his substitute to put the things in such a manner.

friend my hon Shrimati Sir. Chandravati Lakhanpal made certain points and it is really a good amendment she has moved. I may inform the House that Shri Prem Chand a few years ago along with a particular Gujerati author, whose name I shall not mention here for obvious reasons, started translating literature Hindi and published it in 'Hans' That was long ago Hers is, I think, really a good suggestion I thank you, Sir, for giving me so much latitude

SHRI V K DHAGE (Hyderabad): I would like to make a submission, Sir. This is a very non-controversial Resolution. Sufficient discussion has already taken place and several hon Members have already spoken. Would it not be proper to ask for a closure of this discussion now so that we may proceed to discuss the other Resolutions?

MR. DEPUTY CHAIRMAN. I have a list of 24 Members If the hon. Members can place a restriction on themselves it will be helpful but I cannot curtail the fifteen-minute limit.

SHRI KAKASAHEB KALELKAR (Nominated):

श्री काका साहेब कालेलकर (नाम निर्देशित): ग्रध्यक्ष महोदय, इस प्रस्ताव के बारे में मुझे ज्यादा कहना नहीं है। क्यों कि मैं जानता हं कि सरकार की ग्रोर से इस दिशा में कुछ करने का सोचा जा रहा है। उसके साथ मेरा भी कुछ सबंध होने के कारण में यहां ज्यादा नहीं कहंगा।

इस प्रस्ताव में जो सबसे पहली बात बताई है, मुझे ठीक नही लगती। "Helping authors financially and otherwise, in order to give them leisure for literary work and to enable them to publish and sell their works for reasonable profit."

यह बात ठीक नहीं हैं। साहित्यकार का कर्त्तं व्य होता है कि वह अपने विचार पूर्ण म्वतत्रता से प्रगट करके जनता को रास्ता दिखलावे और नये क्षेत्र में ज्ञान बृद्धि करें। अगर इस काम में हम सरकार की मदद लेने लगे तो साहित्यकारों की स्वतंत्रता नष्ट हो जायेगी और उनकी प्रतिष्ठा भी कम होगी। सरकार चाहे जितनी अच्छी क्यों न हो, वह किसी न किमी पार्टी की सरकार होगी। उसमें पार्टी का आग्रह आ ही जाता है। मदद लेने से लेखक अगर दब गया तो उसका नेज नहीं रहेगा। वह अपने विचार स्वतत्रतापूर्वक प्रगट भी नहीं कर सकेगा।

हां इतना भ्रवश्य होना चाहिये कि भ्रगर किसी साहित्यकार ने जीवन भर साहित्य द्वारा सेवा की श्रौर बुढापे मे उसकी स्थिति खराब रही, तो समाज या सरकार की भ्रोर से उसे कुछ न कुछ पेशन मिलनी चाहिये। श्रगर ऐसी कुछ मदद दी तो वह अपने श्राखिरी दिन प्रतिष्ठा से रहेगा श्रौर सरकार के लिये भी यह चीज शोभा देगी।

दूसरी बात मुझे कहनी है वह है कापी-राइट एक्ट (Copyright Act) के बारे में । हमारा कापी राइट एक्ट बहुत पुराना हो गया है और वह और देशों के कापी राइट एक्ट के साथ बंधा हुआ है। इससे तबदीली करना श्रासान नहीं है। फिर भी हम इतना तो कर सकते हैं कि प्रकाशक और लेखक या ग्रंथकार के बीच झगडा या तनाजा न रहे। ग्रंथकार की रायल्टी (Royalty) और प्रकाशक का मुनाफा दोनों के बारे में हम नियम कर सकते हैं। दोनों १५ प्रतिशत से ज्यादा कुछ न लें इसके साथ हमें यह भी करना चाहिये कि प्रयकार की मृत्यु के पञ्चात् कापीराइट ४० साल तक कायम न रहे। सिर्फ २० साल तक रहे। ग्रंथकार की मृत्यु के समय ग्रगर उसके बालबच्चे छोट हों तो उन्हें रायल्टी से २० साल कुछ मदद मिले। उसके बाद वह चीज समाज की होनी चाहिये। ग्रौर समाज को सस्ने दाम से मिलनी चाहिये।

पुराने जमाने में प्रकाशक लेखक को मृंड ही लेते थे। ग्राज चन्द प्रकाशक मुधर गये हैं। हमें ध्यान रखना चाहिये कि साहित्य प्रवृति द्वारा लेखक, प्रकाशक ग्रौर समाज तीनों का एकता हिन हो।

मुझे दुख के साथ कहना पड़ता है कि हमारे देश की प्रातीय भाषात्रों के विकास की तरफ जितना ध्यान देता चाहिये इतना नही दिया जा रहा है। हमारी केन्द्रीय सरकार ने देशी साहित्य श्रीर खासकर संस्कृत साहित्य की स्रोर काफी घ्यान नहीं दिया है। प्रांतीय सरकारे प्रांतीय भाषाग्रों को मदद करेंगी लेकिन संस्कृत साहित्य सारे देश की ग्रौर दूनिया की कीमतो विरासत है । संस्कृत का श्रध्ययन बढे ग्रोर उसके साहित्य का प्रकाशन हो. इसमे केन्द्रीय सरकार को मदद करनी चाहिये। यह काम स्राज तक केन्द्रीय सरकार ने नही किया । अब हमें, सरकार पर अपना पूरा ज़ोर डालकर, यह काम करवाना चाहिये। इसमें अगर गकलत या देरी हई तो देश का दड़ान्कपान होगा।

श्रीर एक बात । हमारे विधान के शेड्यूल श्राट में १४ या १५ भाषाश्रों का जिक्र है । इतनी ही भाषाश्रों को मान्यता दी गई है । राजनैतिक लोग ऐसा ही समझने लगे हैं कि मानो इतनी ही भाषाश्रों को जीवित रहने का ग्रिधकार है । यह बात ठीक नहीं है । कोई भी भाषा, चाहे जितनी छोटी हो, श्रीर उसका साहित्य नहीं के बराबर हो, तो भी वह, उसे बोलने वालों को, मां होती है। उनके वालवच्चों को प्राथमिक शिक्षा उसी भाषा में मिलनी चाहिये। चौदह भाषात्रों के स्रलावा और जिननी भाषायें हमारे देश में है, उनकी खोर, विधान की दृष्टि से यानी पोलिटीकल (Political) दृष्टि से हम लोग भले ध्यान न दें लेकिन कल्चर (Culture) संस्कृति की दृष्टि से, हम उनकी उपेक्षा नहीं कर सकते। जनना व सरकार का कर्तव्य है कि जितनी भी पिछड़ी जातियां है उनकी छोटी छोटी बोलियों को प्रोत्साहन दे। इन छोटी बोलियों की स्रगर हमने उपेक्षा की तो वह हिसा होगी और देश के विकास में बड़ी वाधा होगी।

"Nationalisation of production of text-books" की लीजिये वात सरकार की ग्रोर से ग्रच्छी किताबें तैयार हो जाये, यह बहुत जरूरी है। ग्राजकल ग्रभी टेक्स्ट बुक के प्रकाशकों ने ग्रौर पेशेवर लेखकों ने सारी जनता को चुसने का धंधा बना लिया है। सरकार से मेरा अन्रोध है कि अच्छी से अच्छी पाठय पुस्तकों सरकार की स्रोर से तैयार की जायें। फिर इनके साथ प्रकाशक भले ही कम्पीटीशन (competition) करें। ग्रच्छी ग्रौर सस्ती दरसी किताबे सरकार की ग्रोर से प्रकाशित होने से जनता को ग्रौर विद्यार्थियों को लूटने का धंधा बहुत कम हो जायगा।

श्रीर एक बात । भिन्न भिन्न प्रांतीय भाषाश्रों के बारे में मामूली जानकारी भी दूसरे प्रांतों में नहीं रहती है। प्रांतीय भाषाश्रों का कैसा श्रीर कितना विकास हथ्रा है, कहां कौन, क्या कर रहा है इसकी जानकारी सारे देश को होनी चाहिये। यह काम सरकार का है। समय समय पर रिपोर्ट तैयार करवा कर बतलाना चाहिये कि कहां कहां, किस किस · [Shri Kakasaheb Kalelkar.] विषय में कौन सा साहित्य तैयार हुन्ना है, स्रौर हो रहा है।

हमारे देश की देशी भाषाओं में रेफरेंस बुक्स (reference books) संदर्भ ग्रथ का ग्रभाव होने से साहित्यिक प्रगति ग्रौर जनता के ज्ञान का विकास दोनों रक गये हैं। देशी एनसाइक्लोपीडिया (encyclopaedia) की बड़ी ग्रावश्यकता है। उसे तैयार करवाकर सस्ते में देना सरकार का कर्तव्य है।

देश का linguistic survey भी होना चाहिये। इस बारे में जो भी काम हुआ है, अंग्रेजों के जमाने में हुआ था। और वह त्रुटि पूर्ण है। अपटुडेट अद्यतन (up to date, linguistic survey) न होने के कारण भी देश का नुकसान हो रहा है।

यह सारा काम करने के लिये केवल साहित्यकारों को नहीं लगाना चाहिये। मेरा उन पर इतना विश्वास नहीं है। जो देश हिनैषी हैं श्रौर समाज सेवक हैं ऐसे लोगों से यह काम लेना चाहिये। श्रगर इतना काम सरकार करेगी तो मझ सनोष है।

[For English translation, see Appendix IV, Annexure No. 54.]

Prof. R. D. SINHA DINKAR (BIHAR):

प्रो० आर० डी० सिन्हा दिनकर (बिहार): श्रीमन्, जो प्रस्ताव हमारे सामने है उसके विषय में बहुत सारी वातें कही जा चुकी है। बहुत सी बातें उस प्रस्ताव के विषय में ऐसी भी कही गई है जिनकी ज़रूरत नहीं थी, जो किसी दूसरे श्रवसर पर कही जा सकती थी। मैं उन सब वातों में जाना नहीं चाहता क्यों कि मेरे पास सिर्फ़ १० मिनट का समय

है। इस समय में श्रापके सामने सिर्फ दो तीन बातें रखना चाहता हूं।

पहली बात तो यह है कि साहित्य में प्रगतिशीलता किसे कहते हैं, इसके पंच दो चार आदमी अपने आप नहीं बन सकते। इस देश की जनता समझ चुकी है कि साहित्य का प्रगतिशील रूप क्या है और उसका बहाना लेकर लोग कैसी कैसी चीजों का प्रचार कर रहे हैं। दूसरी बात यह है कि इस देश में केवल अमरीकी साहित्य ही नही बिक रहा है, बल्कि कुछ दूसरे देशों का साहित्य भी बहुत जोरों से बिक रहा है। सब से मजेदार बात तो यह है कि अमरीकी किताबें बहुत महंगी होती है इसलिये वे ज्यादा बिकती नही। मगर रूस से जो आज साहित्य आ रहा है उसका प्रचार बहुत अधिक हो रहा है क्योंकि रूसी किताबों का दाम बहुत सस्ता है।

तीसरी बात यह है कि इस देश में जो सर-कारे सभी काम कर रही है उन पर यह आरोप लगाना कि वह ऊंचे साहित्य का दमन कर रही है सही नही है, ऐसा कहना सत्य का उपहास करना है। हम जानने हैं कि पिछले बीस पच्चीन वर्षों में कैसी कैसी किताबों को सरकार ने जब्त किया था ग्रौर किस तरह जब्ती के ग्रार्डर (Order) सन् सेंतीस से ही हटाये जाने लगे। जब से देश में काग्रेस शासन की स्थापना हुई तब से बहुत सी पुस्तकों पर से बैन (ban) हटा दिये गये है। जिन किताबों पर से जब्ती अभी तक नहीं हटायी गई है उनकी स्रोर सरकार का ध्यान म्राक्षित करना चाहिये। कुछ किताबें ऐसी भी हो सकती है जिनकी जरूरत जनता महसूस नहीं करती श्रौर उन पर जब्ती र १ या न रहे, बात एक ही है।

इस प्रस्ताव के तीन हिस्से हैं। एक हिस्सा तो वह है कि जिस के जिरये हम कापीराइट एक्ट (Copy Right Act) में सुधार चाहते हैं। दूसरा हिस्सा वह है जिसके जरिये हम हिंदुस्तान की सभी भाषात्रों में लिखे जाने वाले साहित्य को समद्ध बनाना चाहते हैं स्रौर तीसरा हिस्सा वह है जिसमें यह बात कही गई है कि साहित्यकारों की मदद के लिए, उनकी सहायता के लिये सरकार कुछ ठोस काम करे। कापी राइट एक्ट के संबंध में काका कालेलकर जी का मत है कि चंकि इस कानृन का संबंध सारे संसार से है इसलिये सुधार करने में कठिनाई होगी। बात ठीक है श्रीर श्रभी हाल में हम लोग बर्न कन्वैन्शन (Bern Convention)पर स्वीकृति की मुहर लगा चुके हैं। मगर भारत की श्रवस्था को देखते हुए कुछ न कुछ सुधार की जरूरत है ग्रीर वह किया भी जा सकता है। हमारे गृह मंत्री जी ने स्रभी यहां पर बतलाया कि कापीराइट एक्ट में सुधार की गुंजाइश है ग्रीर वह सुधार किया जा सकता है। मुझे पूर्ण भ्राशा है कि सरकार कापीराइट एक्ट में सुधार करने के लिये जल्दी ही बिल (Bill) तैयार करेगी।

श्रीमन्, कापीराइट एक्ट के संबंध में श्रव तो देश के अन्दर काफी जागृति हो गई है। केवल प्रकाशक ही नहीं, लेखक भी स्रब जान गये हैं कि कापीराइट एक्ट के अन्दर उनको क्या सुविधायें ग्रौर क्या क्या हक हासिल है। लेकिन एक वक्त था जब लेखकों को प्रकाशक नहीं मिलते थे श्रौर जब कोई प्रकाशक किसी लेखक की किताब छापता था तब उसका यह भाव होता था कि उसने लेखक का उपकार किया है। उनमें ऐसे लेखक भी थे जो ग्राज हमारे सिर पर हैं, जिनको हम पूजनीय मानते हैं, जिन्होंने हमारे साहित्य को धनी बनाया है। मगर उनकी भी स्रारम्भिक रचनाएं प्रकाशकों ने कृपा के ही भाव से छापी थीं। इन में से ऐसे लेखक भी बहुत है जिनकी किताबें २५ या ५० रुपये में ली गई थीं, मगर, जिनसे प्रकाशकों को भ्रागे चलकर काफ़ी

श्रामदनी हुई। अरीब लेखक मारे गये श्रौर माल प्रकाशकों के घर पहुंचा। मगर में पूछता हूं कि क्या लेखकों के साथ किया गया व्यवहार ठीक है ? ऐसे लेखक भी जीवित हैं जिनकी ७५ पुस्तकें निकल गई पर वे भूखों मर रहे हैं। जिस दिन उन्होंने मिट्टी के मोल पर ग्रपनी किताबें बेच दीं, उस दिन वे बडी ही हाजत में थे। वे शायद खुद बीमार थे, शायद उनके बीबी बच्चों ने चार चार दिन से खाना नहीं खाया था, शायद उनकी और कोई जरूरत थी जो टाली नहीं जा सकती थी। ऐसी हालत में उन्होंने श्रपनी किताबें प्रकाशकों के हाथ बेच दीं। बहत से लेखक प्रकाशकों की इस पाशविकता के शिकार हुये। जहां कापी राइट बेचने की बात नहीं थी, वहां भी प्रकाशक ने कुछ ऐसी भाषा में रसीद लिखवा ली जिससे म्रव वे काफीराइट की बिकी का ग्रर्थ निकाल रहे हैं।

ऐसे मामले कुछ दो एक नहीं है। झुंड के झुंड लेखक प्रामिशकों की इस प्रवृत्ति के शिकार हुए हैं और मेरा स्थाल है कि अगर कापीराइट एक्ट में संशोधन हो तो उसमें कापीराइट रेस्टोरेशन क्लाज (copyright restoration clause) हमें अवश्य रखना चाहिये ग्रापको सुनकर हंसी ग्रायगी भौर ग्राप इसे अनैतिक ही समझेंगे मगर यह अनैतिक नहीं है। हमारे प्रांत में ही बकाश्त रेस्टोरेशन ऐक्ट (Bakast Restoration Act) बना है। किसानों की जो जमीनें उनके हाथ से निकल गई थीं श्रौर जिन्हें जमीदारों ने ले लिया था उन जमीनों को किसानों को वापस दिलाने के लिये बिहार सरकार ने बकाश्त रेस्टोरेशन एक्ट बनाया। उसी की समानता पर, उसी की एनालाजी(Canalogy) पर, हमें कापीराइट रेस्टोरेशन बनाना चाहिये। इसके अतिरिक्त एक श्रौर उदाहरण हमारे प्रांत में हैं। हमारे

प्रादिवासियों में कुछ "ताना भगत" किसान हैं। १६३० में चूंकि वे सत्याग्रह में पड़े थे इसलिये उन लोगों पर मालगुजारी का मुक-दमा कराकर उनकी जभीनें नीलाम करवा ली गई थीं। जब बिहार में कांग्रेसी मंत्रिमंडल बना तब मंत्रिमंडल ने "ताना भगत लैंड रेस्टोरेशन एक्ट" बनाया (Tana Bhagat Land Restoration Act) बनाया। और वे जमोनें ताना भगत किसानों को फिर सौवापस दिला दी गई। मेरा ख्याल है कि इन्हीं दो कानूनों की समानता पर लेखकों की स्वत्व रक्षा के लिये भी कापीराइट एक्ट में रेस्टोरेशन क्लाज जरूर रखना चाहिये।

दूसरी बात में साहित्य की समृद्धि के विषय में कहना चाहता हूं। बहुत तरह के सूझाव आये हैं और खास करके जो सुझाव काका साहब ने दिया है वह मुझे पसन्द है। लेकिन बात यह है कि स्राज शाम को तो इस प्रस्ताव की मृत्यु होने वाली है श्रौर मालूम नहीं कि उसके बाद सरकार क्या करेगी। सरकार की मैं शिकायत नहीं करता लेकिन वह एक ऐसा जन्तु है जो बहुत धीरे धीरे चलता है, कच्छप गति से चलता है। लेकिन मैं सम-झता हूं कि सरकार को इस विषय में थोड़ी कोसी जागरूकता प्रदिशत करनी चाहिये। कम से कम एक साधन उसके हाथ में है। इंफारमेशन डिपार्टमेंट (Information Department)से "ग्राजकल" नाम का एक मासिक पत्र निकलता है श्रौर मैं समझती हूं कि ''ग्राज कल'' कोई भी ऐसा काम नहीं कर रहा है जो कि दूसरी जगह पर नहीं हो रहा हो। भारत सरकार को तो अपने व्यित्स्व की विशेषता कायम करनी चाहिये श्रौर मेरा ख्याल है कि इसी साल श्रप्रेल से "ग्राजकल" को भारत के इंटर लिग्ग्रल (In terlingual)साहित्य का माध्यम बना देना चाहिये। उसमें जो कुछ छपे वह उसी दृष्टि

से छपे कि उससे देश की चौदहों भाषास्रों की सेवा करनी है।

ग्रब रह गई यह बात कि साहित्यकारों की सेवा कैसे की जाय। में तो यह समझता हं कि सरकार कितनी भी अच्छी हो और कितनी भी पवित्र हो लेकिन उसके भी कुछ नख ग्रौर पजे होते हैं। कम से कम में तो नहीं चाहता कि मेरे ऊपर सरकार कभी ऐसा कोई उपकार करे कि मैं अपनी बात कहना ही भूल जाऊं। श्रभी तो यहा प्रजा-सत्ता का श्रारम्भ हुम्रा है, जम्हरियत का जन्म हुम्रा है श्रौर श्रभी इस देश में जम्हरियत पर बहुत सी श्रांधियां श्रायेगी श्रौर वार होंगे। इसलिये हमें जागरूक रहना है कि हम जनता के अधि-कार को कहीं से कमजोर न होने दें। जनता के अधिकार इसलिये महफ़्ज़ हैं कि प्रजा-सत्ता के ग्रन्दर जो शासन विधान हमने बनाया है उसके ग्रन्दर प्रजा को विद्रोह करने का ग्रिधकार निहित है। प्रजासत्ता जनता की इच्छा के ग्रधीन चलती है ग्रौर जनता चाहे तो सरकार को तोड़ सकती है। समय ग्राने पर विद्रोह से उसे झुका सकती है। विद्रोह की भावना का पालन साहित्य करता है। श्रगर साहित्य कहीं इस चीज को भूल जाय तो फिर विद्रोह की स्रावाज दब जायगी। जनता में जो विद्रोह की भावना है वही वह तलवार है जिसका डर दिखा कर जनता सरकार को ठीक रास्ते पर कायम रख सकती है श्रीर यदि साहित्य रचना करने वालों पर यह ग्रसर पड़ें कि सरकार यदि हमको खाना देगी तभी हम खायेंगे तो जनता के विद्रोह का भाव काम हो जायेगा। इसलिये इस दिशा में बच बच कर कदम उठाना चाहिये ग्रौर ऐसा उपाय करना चाहिये कि साहित्य-कारों को कष्ट भी न हो स्रौर उनकी विद्रोह भावना भी नहीं बुझे। यह भी स्मरण रहे कि साहित्यिकों की मदद करने का निश्चय कर लेने पर सरकार उन साहित्यकारों को

नहीं छाट सकतीं जो सरकार के पक्ष में नहीं, विपक्ष में हैं।

[For English translation, see Appendix IV, Annexure No 55]

PROF. N. R. MALKANI (Nominated). Sir, I accept the Resolution in the recommendatory partand reject it in the operative part I accept the Resolution so far as it draws our attention deficiency-the to a very important And we neglect of our literatures. have got many literatures in India because we have got many regions and ın India We have got languages about fourteen recognised languages-recognised by the Constitution-and various other minor languages and also the main national language, which yet has got to occupy the position of the State language. And they are all in a very backward condition and we have to work for them now, we have not to wait for it at all, and to the extent that the Resolution draws our to that fact and to attention deficiency, I accept that Resolution.

Sir, have we observed that today, except for a few books in India, no books are translated in other languages? I think Tagore foreign would be one of these: maybe, Gandhiji would be another Could we mention a third? Maybe, a scientist like Bose I do not think there is a fourth-at least none occurs to me at the moment Have we produced any great man of literature or even of science who has written in our own language, which has been translated into German or into English or into Belgian or into Italian or any other foreign language? Have we observed also that today we are living in an age of which I am proud? It is an of Indian renaissance—political, economic, spiritual, in the widest We have produced masters, sense geniuses in religion I am proud to live in an age in which I feel I am in the current of high events, where there are high purposes, there are high ideals placed before us and

we should produce great literature in such an epoch Russia produced great literature before the Revolution Some of the greatest authors of Russia were pre-revolutionary and some post-revolutionary—the greatest the world has seen, Tolstoy, Gorky, Chekov and others Why can't we mention some of our own? I can't mention even one who has immortalised our battle for freedom, our spiritual renaissance or any other front of life Why is it so? It makes me to think. I am not able to find a real answer to that is that so? Today, the world looks at us We have got no poetry, no drama. no plastic arts, nothing of the kind of watca we could be proud Why 1s that so? Sir, I find it is a tragedy that today there is an utter break in Our architecture, utter break in our sculpture—an utter break—in music and there is no progress, there is no development Today, if I may say so, I am a member of a small committee trying to put up a memorial museum for Gandhiji, we want to put up a museum in the Indian tradition. Simple, elegant and yet Indian in style

6 PM

But we cannot even build a memorial. We do not know what architecture is. I am scratching my head and Kakasaheb is scratching his head. We have got a number of plans, but they all look like temples We do not want to build a temple for Gandhiji not want to make a god of Gandhiji He was a great human, and we want him to be remembered only as a great human Why is it so? Yet, we are living in the current of life, at a time of which we will be proud thousands of years Why is that so? I do not think that the Englishman has given us anything worth while in literature, in art, in the finer things of life at all He has given us samples of administration, he has given us the basis of our economics, he has given us ideas of political freedom, but the sooner we get rid of his music or his fine arts or literature the better are still thinking in English, we are still talking in English and becoming English. This has become a habit with [Prof. N. R. Malkani.]

us. I wanted to speak in Hindi. I am almost at peace with myself and the world but so far as Hindi is concerned, I have no peace of mind. I feel ashamed. I, can speak so as to be understood but I cannot speak Hindi in the manner I would like and you would appreciate. That is a great conflict that is going on within me.

writer of a sort in Sir, I was a Sindhi, a fairly good writer. Without any effort, I became a good writer. But I have wasted my 55 years of life in writing in English, and what have I produced? Nothing. Those who have tried to write in English, what have they left? Nothing, absolutely nothing. this superstition Unless and unitil about English goes, there will be no literature in India at all, much less in the fourteen languages of India; sooner we realise it, the think the better.

Personally I do not accept that part of the Resolution which says there should be one more commission inquiry. Why a commission of inquiry? What is there to enquire The Comabout? There is nothing mission will be enquiring for twelve months, then in another twelve months it will be writing its report and then its report will be lying in some pigeon hole for another period. What has the commission to enquire into? We have nothing. We have no literature to inquire about. I cannot say that the Government of India has done nothing. It is moving slowly in a stately way like an elephant. As a matter of fact, seven years back, the Royal Asiatic Society made a recommendation that a Cultural Trust should be created They said, "All That was in 1943. right, we will appoint a Committee." So a conference was help to report on letters at New Delhi on the 15th October 1951. Only the other day, in December 1952 the Education Minister came out with his resolution for a National Academy of Letters will take two years more to implement this scheme. If you appoint a commission of inquiry, it will take three years more. Things will not move at

the elephantive gait. So let us go ahead without any commission of inquiry.

Then, what is this National Academy of Letters. It is a mixed set up. am grateful to Kakasaheb and Prof. Dinkar for trying to clearing up this This Academy of Letters mix-up. should have other academies for other work of a scientific nature or for research work. I know of academies in Europe which originally started as merely scholastic bodies. There have been academies in the past from the time of Plato and even before that. But this National Academy of Letters is a scholastic body and also a literary I would say that a separate body. academy or branch of this academy should take up the work of preparing say an encyclopaedia of social sciences. Such a body should be a semi-Government, specialist body, for scholastic studies.

the Resolution Then. that says authors should be helped financially. I request you to let the authors alone. The authors may be poor but are not starving. I was a poor man once but at present I am fairly comfortable, well above the margin. Take Kakasaheb. He is slightly better than me but he was a very poor man, but as far as I know, in Gujrat his literature stands next only to Gandhiii's. Gandhiji was not a rich man. He was a very poor man. He was a royal beggar, but his literature is one of the richest in the world. We may poor but we are not starving. If there is anything in us, it will come whether poor or not. What we need is a little money. A well-known author Somerset Mangham was approached for advice by a rich mother. "I have got an only son who writes well What should I do?" He replied, "Give him £150 a year for five years and then tell him to go to the devil. Let him go about round the world and get experience of the world." To be a literateur, a man must have varied experiences of the world. Kakasaheb's are all based on his rich writings experiences of life. Wherever he goes,

either in India or Europe or elsewhere, he keeps his eyes open and his ears open He has got a very keen mind a very receptive mind So leave the authors alone to fend for themselves But there must be a recognised body of authors where a young budding author can go, so that they could tell him 'What have you written' Let us scrutinise it, analyse it and value it Do not do this and do not do that" When I began to write myself, Acharya Gidwani said "Look here, Malkani this is very good, but do not do this and in that manner" He gave me some tips and then I budded into a writer Supposing Kakasaheb and a dozen other people were to guide young writers saying "Do not do this and do not do that", that will be extremely helpful Give us such a body That is more than sufficient honour the authors more than you pay them

Lastly, Sir, so far as development of literature is concerned, the Government also has got a part to play The USSR took the lead in the publication of classics, ir the publication of translations of great works, in the starting of libraries etc. They have brought out the works of well-known authors in cheap editions Why cannot our Government also do it Why can't they publish our classics by mil lions and sell them at Rs 2 or Rs 3 The writers cannot do it, but the Government can do it

The Government should also rule that the medium of instruction in all schools shall be the regional language and Hindi will be the State language and the national language and subsequently the language not of the literate and the educated but the highly educated We are still talking in English We must give this up and unless we do that, no literature can flourish in India, whatever else you may do

SHRI H D RAJAH Sir, I have gone through this Resolution very carefully and also heard the speech of Mr Rama Rao with considerable attention This Resolution is divided into two

Its intention is good but the parts implications are dangerous This Resolution harps upon commerciali-ation so far as the authors are concern-This country or any other country has not produced authors with a commercial bent of mind The fictitious elements in the authors' class get eli-The minated automatically diamond flourishes without genuine Lock at any support from anybody articles which important the two Mahatma Gandhi wrote He wrote one article in 'The Young India' cal'ed "Shaking the mein" which has gone into a classic. Look at the letter wrote to Lord Linlithgow about his position and the salary he was drawing from the Government of India These two pieces of literature still remain as masterpieces of a literature genius and source of the greatest inspiration to That man was not paid humanity one anna by anybody for his writings

MR Rama Rao intends, through this Resolution to have a regimented life which kills originality, flow of the thought and only writing to dictation This is the open road to dictatoring and these people will help handing over the Government to the munists with ease and comfort Regimentation of thought is not desirable An author pours out his feelings according to the thoughts generated in his mind and not on the dictation of some one else If an author is paid by Government, he will always only pamper to the wishes of the Government sing their glories and forget his individuality and his own responsibility Sir, literature springs out of an author from genuine feelings of life and the knowledge he acquires Therefore it is not necessary decent authors are to be spoon fed The public will appreciate their merit and reward them All second rate authors, if they produce literature which go to the publisher and if the books are not saleable, will suffer and the publishers will lose their money They are no good and they ruin others If you have a basic idea of life by which the people are made to speak in their own language and have a Gov[Shri H. D Rajah.]

ernment of their own language or a regional basis, you will receive the patronage of everyone and all will go along with you, and it would not be necessary to impose a commission from the top. It will be a hot-bed of and intrigue in order to confusion swindle the money from the Government. The Hindi people or Sanskrit people or Gujarati people or Marathi people or Tamilians or Malayalee will all angle for position. All will try to get into that Commission or will try to come to some arrangement with the Centre, and each one of them will pull in different directions and ultimately destroy the very fabric of our lives. Therefore, I don't believe that this Resolution will have any good effect upon the public. On the other hand the Government must be sensible immediately to take into its head the idea re-dividing the country linguistic provinces If they take up this question, the country will better and people will have literature born out of their convictions respective local Governments due to public pressure will encourage language and literature and help as far as possible in a general way. No popular author has suffered anywhere and as such no author need be subsidised. It is very rarely that authors or poets who have produced the best of literature did not have enough to get on and then, after they dead. people glorified their achievements.

SEETA PARMA-Dr. Shrimati NAND (Madhva Pradesh): Sir, at th s late hour I will not take up much time of the House but as I have tabled amendment. I thought that I this should give the purpose behind the amendment. I also think that various commissions on all possible subjects don't serve any useful purpose. However necessary they are, they are a drag on the country's resources which can be he'ter used otherwise. But the Resolution introduced like this does serve a useful purpose viz., that it gives the Government the views of the present Members of the House in matters which are so vitally important.

Now, the amendment which I have put before the House runs thus:

"That at the end of part (8) of the second para of the Resolution the following be added:

'conducive to unity, solidarity and prosperity of the Nation based on the principles of the dignity of labour, social justice and selfsacrifice; and selling such text books at nominal prices to students and not changing them at 'oo frequent periods'."

Now this Resolution to which it must be added says:

"Nationalisation of production of text books from the lowest to the highest classes of schools, colleges and universities."

and it is on this point that I would like to put before the Government the most important factor viz., that unless all text books, after purchasing copyright from the authors, are produced by the national or State press, the prices at which students have to buy them make the education unnecessarily expensive and raises the cost of education to the highest. Today though this may not be entirely true, atleast where school education is concerned this is true, and the Centre should give directions to the State Governments that the text books are changed at such frequent periods that if a student's brother or sister has gone through the same class a year or two earlier, their books are not of any use to the students. There also I Rajah that a certain agree with Mr. kind of commercialisation has come into this most important thing of education of the country and which it is the duty of the Education Department to prevent.

Then secondly, the other amendment is that the making use of these writers and scholars who don't get proper recognition and also appropriate patronage from the nation—not so much from Government but from the

people and for that reason Govern- ! ment, without taxing its resources, can make use of these people who silent'y work to further cultural life and raise the cultural level or the country's civilisation by arranging periodicai talks for schools and colleges as also not only during college sessions but summer schools which also for should be the duty of the Government to start. It would in this way, be possible for people who have not been schools or colleges also to take advantage of current progressive thought and raise the social cultural levels These are the things which the Centre, when giving money to the State Governments, can put down as conditions precedent to their receiving help and it should be the duty of the Centre to see that Centre's policies passed through the deliberations of the Parliament, are carried out by the States Day by day the States are becoming quite reluctant to allow the Centre to give any directives and call it interference by the Centre but if the country is to remain a united whole, I think that there should be a united policy about the education of the children

Incidentally Sir though this may be within the sphere of this Resolution, as I am speaking about making use of scholars and authors of country to raise the cultural standards of our society, I should like to take this opportunity to request the Department particularly Educational to see that all kinds of cheap foreign literature which is misdirecting and m sguiding our youth is prohibited by proper legal steps taken having through the agency of the State course, this comes within law and order, but today this kind of literature is degrading our younger generation and if things go at this rate, if this kind of morb d literature spreads like this, I do not know where matters will end

MR DEPUTY CHAIRMAN Mr Reddy

श्रीम री आरदा मार्गेव (राजस्थान) : उपाध्यक्ष महोदय, अगर बोलने के लिपे १५ मिनट की वजाय ८ मिनट का समय कर दिया जाय तो कुछ ज्यादा लोग बील सकेगे।

[*SHRIMATI SHARDA BHARGAVA Mr Deputy Chairman, (Rajasthan) 18 ıf each speaker 15 minutes, 8 minutes instead of of Memnumber greater bers will be able to participate in the debate 1

MR. DEPUTY CHAIRMAN: If we do not close today, we resume the discussion on the next non-official Resolution day

SHRI C G K REDDY Mr Deputy Chairman, I do not quite know how I am competent to contribute my mite to this discussion for I belong to that class of literary men who sometimes are called the prostitutes of the profession namely, journalists. In spite of that fact, there are certain points which have been raised on which perhaps I can be deemed to be competent to say something.

So far as my hon friend shri B Gupta is concerned, when he went on to accuse Government of oppressing authors and others if there was any truth in his allegation, naturally I would fully support him I think that there should be the completest freedom so far as artists or authors or any others are concerned who contribute their bit towards the culture of the country Of that there is no doubt But he went on in a very whatever curious way towards the end of his speech to say that there should be a particular kind of direction to these authors and to those people who give through their writings or through other means, pleasure or entertainment or otherwise contribute to our culture Now, this question of direction is a rather dangerous concept you say that the author should have complete freedom there can be no question of any direction By direction, probably he means State direction and since I do know something about what

^{*}English translation.

the Communist Party feels or says in the matter of literature and culture, I am sure that he means that the State should direct the authors and others in a particular direction. He, I don't think subscribes to the view that authors should be completely free. We know that some of his own amendments prove the contrary. What he

means is that it should all be in a

part cular direction, and who is to

[Shri C G. K. Reddy]

determine that direction is something that we are unable to see, because there has got to be somebody who has to choose what is right for the people and what is not, what is entertaining and what is not, what is good for the people and what is not good for them,

what is good for society and what is bad for society or reactionary to society. It is merely an arbitrary choice.

So Sir, while supporting fully what he says, that artists and authors and others should have the fullest possible freedom so that they may contribute of their best to society, so that they may give their contribution to real entertainment and culture, I must say that I do not support even remotely what he would call direction in which these authors should proceed, because these two things cannot go together

Of course, I do not mean that there should be complete licence-not the manner in which the party in power would like to describe it, they like to make a fine distinction between what they call freedom and what they call licence What I mean is that it is possible for all of us, for all people to agree on what is really harmful to the country and what is not In fact we find that so far as pornography is concerned, there can be no doubt whatever, and everybody would agree that such a thing should not be given encouragement, that it should be put down In other respects also the people can decide as to what they want and what they do not want and we must only direct or suppress literature or other like things in so far as it is commonly agreed, because there is a dif-

ference of opinion on what is reactionary and what is progressive, what is good for society and what is not what is good for the people and what is not. On certain matters, however, there certa nly will be common agreement, and so the line could be To that extent only authors drawn and others who contribute towards development should be our cultural controlled Otherwise there should be tull freedom.

So far as pornographic literature is concerned, I am afraid there has not been enough stress laid on it and it is surprising that I, a young man, should say so much while elders who should have been able to say something, have not done so

An Hon. MEMBER: You are bald enough.

SHRI C G K. REDDY: Well, baldeveryth.ng We are all ness is not aware and I may frankly personally aware, that there is a good deal of what is called pornographic If we go round any big literature cities or even wayside railway stations, sometimes these things are openly sold in very modest—shall I say--under modest bindings, and sometimes they are sold clandestinely, secretly there is no doubt whatever that this perverts the mind, especially of young people and make their minds balanced This causes unbalance in because these things are the mind really not sober, not related to life and they are intended only to give erot.c Therefore, I think Govexcitement ernment should do everything to see that this pornographic literature is put down There was a time when I think in Bombay there was a certain restriction on the importation of this kind of literature; but there have been certain indigenous productions too in this particular branch of literature, and so far as the money part of it is concerned it has done extremely well, better than any other kind of publithat this country has capable of for so many years.

It is a matter which I think the Government should seriously take notice of and they should see that the money that people wish to invest in other things, in things which go towards the cultural development of the country does not go into this cheap stuff, on this sort of perverting stuff, stuff that perverts the mand of the youth and also causes them unbalance which is wholly unrelated to life. Of course, there are protagonists who say that even pornography plays a part in life, because, they say, it gives one side of life and it is good for us to know every side of life.

Next I would say a few words about a certain dangerous, or shall I say, certain unhealthy tendency among certa_in of the hon. Members and among some in the country, which is growing. I may say it is called—very wrongly-in South India by what is termed "Hındı ımperialism " iortunately there are certain Members in this House and also others outside who make it appear, who make it unnecessarily appear that Hindi is on the march to invade the whole of India. This is an impression that we should carefully avoid from spreading and getting planted in people's minds. We should see that this impression does not sustain the poisonous seed aiready put in people's minds. So far as I am concerned, although I come from the South, I am fully behind making Hindi the national language and I hope to even, before I finish my 'eim of office here, to speak in Hindi one of these days. But. this cannot be aone. Even I would be alienated if there is a certain amount of aggression in the propagation of Hindi. Any good mission, Sir, sometimes, is spoilt by the excess of enthusiasm and excess of zeal on the part of the missionaries. Now, related to that, I would also say something about Sanskrit which one or two Members, including our hon. Minister for Home Affairs, has said something about. Now, Sir, at the sacrifice of my own mother tongue, from the age of 6 upto 15, I was in school with my second language as Sanskrit. Unfortunately, as most Members

aware—they will agree with me when I say—that, after 11 years of studying or, shall I say reading or repeating what my Sanskrit master was saying, the only sentence that I could write correctly or speak correctly was one which I learnt in a primer in the first year and which ran as:

''रामो नाम कश्चित् बालः पाठ स**र्आ**र्थम् पप्रच्छ' and I never knew why it should be ''पपच्टर'' and not something else because, in the present tense, it goes on as ''पृच्छति पृच्छताम् पुच्छन्ति and Even today, I have a I never knew. hazy notion although I have more interest in Sanskrit than I used to have before What I felt was that the non. Minister, when he was speaking, was case rather putting the badly for Sanskrit when he said that we should study Sanskrit and he took strong objection, as most other hon Members, to what my friend Mr. Rama said about the dead language, that is, Sanskrit. Sir, there is no doubt whatever, and nobody can have any doubt whatever, in this that Sanskrit is a great store of knowledge, literature and a form of poetry which probably we will never be able to reproduce Now, so far as the living language is concerned, a language which can give us cultural entertainment or any other kind of entertainment or even thought provoking, it cannot be revived by artificial respiration. It must come from the people; it can never be imposed. We cannot say: "Here is a language in books. Let us impose it on the people". It can never be. I believe that the effort that we may make in trying to impose Sanskrit, as it is in our ancient books from which we draw even now so much of knowledge and so much of entertainment to the mind, if I may say so, will be in vain. We cannot try to impose it and if we try, we will signally fail.

Sir, Sanskrit is also attempted to be introduced through our national language. In this connection, I may refer, if I may, to a particular kind of speech which I heard today and which I hear very often in this House. Although I can follow every word and every idea

[Shri C. G. K. Reddy.] expressed by other Hindi speakers like Professor Dinkar or others' I am not able to follow certain other speeches which sound to me more like Sanskrit than any language that I have heard. I may refer if I may, Sir, to Shri Raghu Vira's speech. I do not know what relationship it has got to any language at the moment or to a spoken langu-That, of course, is his own business and we need not quarrel if he were to stop there, but, unfortunately, he also happens to be one of the missionaries and protoganists of national language. Now, if he were to go to the South, I am sure, more harm will be done to the propagation of Hindi in the South than any good can come out of his visit. So, I appeal to other friends who want to make Hindi our national language in which we can have almost uniform support all over the country, trying guard against to impose what is really not of the people. cause you feel that that is the finest of the languages or finest of our ancient glory, you cannot impose it. If you want to revive some of the culture that we have lost, it is not possible for us to do it like this. Culture is not a thing which is stagnant, which is something immobile which could be imposed. It can only be revived in the sense that we develop it, we raise it and we can say that in the case of a spoken language also.

(Time bell rings.)

Therefore, I would say, Sir, that in this respect, I should like to guard against this danger. Have I two minutes more, Sir?

MR. DEPUTY CHAIRMAN: No; you have finished fifteen minutes.

SHRI C. G. K. REDDY: May I have one minute, Sir?

MR. DEPUTY CHAIRMAN: Yes.

SHRI C. G. K. REDDY: Mr. Rajah and other more eminent friends have spoken regarding subsidising authors. Now, Sir, I am sure—many of my author friends here will agree with me

when I say that no author will produce a beautiful work for money. Nothing can be produced because of money. If we want to reward the authors those who produce beautiful things. let us do it on humanitarian grounds because it is not fair that we should take so much from a person who has given so much to us, beautiful things to us, and give him nothing at all. But, I can say this: if you set up an organisation which is to subsidise authors, it will, may I say, even worsen the things because, political influences will set to work and certain other influences will set to work and even those authors who take the money will not be able to produce the best which can only come from the heart and not because one can be bribed through money or by other means.

DR. R. B. GOUR (Hyderabad): Mr. Deputy Chairman, I had no idea of participating in this debate, but, certain points have come up during the debate and I thought it necessary that I should speak and try to convey my point of view to my hon. friends, more particularly on the Congress Benches.

Now, Sir, Dr. Katju himself and some other friends here have taken exceptional objection to Mr. Rama Rao's sentence orphrase Sanskrit. Well, Sir, with due respect to Sanskrit, without meaning insult to it, there are certain languages which are living and there are certain languages which are not living. What we mean by that is language as a means of intercourse, as a means of conveying our thoughts. There are such languages existing in our country and Sanskrit is not such a language. For example, Sanskrit cannot be compared with Telugu, Mahrati, Canarese, Tamil or Malayalam for the simple reason that they are spoken languages, languages spoken by the people, by the peasants, by our folks. So it is in this sense that we feel that a tendency to revive Sanskrit is a very dangerous tendency and this tendency is showing its head and, it is precisely this tendency that is making Hindi it-

self very unitelligible and it is precisely this tendency, Sir, that is creating a revolt against Hindi, particularly in South as Mr. Reddy has suggested. I myself come from the U.P. though I have gone South in my tastes etc. I am a Southerner, but I do have respect for U.P. and Hindustani and I myself feel that I cannot understand Dr. Raghu Vira. My hon. friends may say that I am Persianised and that is why I cannot understand. That is not a fact Anywhere, even in U.P., if Dr. Raghu Vira were to address them, the peasants would not be able to understand. He will not be able to convey his thoughts, his ideas, to the peasants. That is why, Sir, the Hindi that they are manufacturing in their own houses, this Hindi, is going away farther and farther from the various dialects in U.P., Bhojpuri, Brij, Avadhi, Maithili and Magadhi and that is why a dangerous tendency is also creeping areas for autonomous up in these regions, for independent States. Tulsidas did not write in Sanskrit; he wrote Ramayana in Avadhi and some of his writings are there in Brij too. So, the point is that this tendency which is taking Hindi away and away from the dialect is a dangerous tendency and this will take our literary figures, our people. writers and poets cultural farther away from the people, and that ais why we want to fight out this tendency.

In Telugu a big battle has peen fought on this. We want the popular Telugu: we did not want this Sanskritised Telugu. Similarly in Mahrati there was a tendency to remove every word coming from Persian. English or from Guirati or from any They wanted to reother language move them and that tendency was fought. If I may say so, I am not a man who knows Mahrati, but, I can say on information that this tendency was fought by many literary figures. so many writers and novelists there.

Similar tendencies are developing in other languages and more particularly it is felt in U.P. That is why, Sir, this tendency is winning more enemies to Hindi rather than friends and that is why, Sir, I say, every language has a tendency to drive the people away from the language, to make the people go away from the language. On the Osmania University, it is written:

دد انامدينته العلم وعلى بابها دو

"the city of learning whose gates are guarded by Ali", and they have created a language there which most of the people cannot understand fully. We have got an Urdu which is totally unintelligible. So, we are creating a type of Hindi, I am sorry, Sir,—this tendency of making Hindi unitelligible is a dangerous tendency—that will only make matters worse and create difficulties for us for the propagation of the language.

We develop and enrich our language from the peasants primarily. Take from this peasantry, from this treasure-house of language, words and also grammatical forms. With these words, Sir, I conclude,

DR. S. K. BHUYAN (Assam): Mr. Deputy Chairman. Sir, I rise to support the spirit of the Resolution moved by my hon, friend Mr. Rama Rao, though I must say at the very outset that I am not in agreement with some of the sentiments that he has expressed in the course of his speech. His reference to Sanskrit has been rebutted and refuted by several hon. Members in the course of their respective speeches.

We know that this Resolution is being discussed in a House which contains a galaxy of authors, litterateurs, poets and creative artists whose reputation has travelled beyond the borders of India, and they can very well understand the trend and object of our Resolution. (Hear, hear).

The mover of the Resolution and those who subsequently took part in the discussion have brought out its full purpose and significance.

Regarding the demands made in the Resolution, I think some efforts have been made in the last few years

[Dr S K. Bhuyan]

to achieve them. I am glad to refer to the Central budget for the current year 1952-53 where a considerable sum has been set apart for encouraging authors. The grants to authors will be made by a Committee consisting of the Prime Minister, the Education Minister and some high officials, and this certainly is a right move in that direction.

Apart from Government, some Universities have also initiated measures on the lines envisaged in this Resolution The Universities in India are run on grants made regularly by the Centre or by the State Governments concerned, and a large number of these uniare engaged in publishing versities books of a high scholarly standard The Governments of India, both at the Centre and the States, have thus given sympathy for the evidence of their good literature in the promotion of country The Government of West Bengal, I learn, is giving rewards to the writers of the best books of the The Bihar Government, I understand, is giving similar encouragement The Osmania University to authors at Hyderabad launched a scheme some years ago for translating the world's best classics into Urdu

The Government of Assam possesses a special Department for collection and preservation of ancient manuscripts, and for publishing the valuable ones, and also constructive books compiled on modern lines The Buranus constitute a Assam chronicles \mathbf{of} unique contribution to Indian literature to which reference was made by Dr Raghu Vira These chronicles are of interest not only to Assam but to the whole of India You will be surprised to know that there are chronicles compiled in the 17th Century, which relate not only to Assam but to the whole of India, dealing not only with the Mogul period, but also with the Sultanates of Delhi We have chronion the Mogul throwing light conquest of Orissa and Bengal the important personages and events in the history of India are represented in these chronicles and they are thus the property of not one State or territory but of the whole of India publication in a proper garb should therefore be undertaken by the State. The Assam Government have published many of them in their Assamese originals and some with English translations But we have still a large number awaiting publication for which money and men are both badly need-These are hard times, and people are not willing to undertake arduous scholarly work without proper' remuneration These are schemes which Government can undertake on a country-wide scale

I will now give you two illustrations of the elevated tone which prevailed in the political world of old days and which is well brought out in these chronicles When Emperor Humayun was defeated and went to Persia, the King of Persia came to know that Humayun had very faithful servants in Delhi He asked Humayun - "You had such faithful servants in Delhi! But how is this that you were expelled from your throne? During your rule you must have considered your own comforts to be of superior necessity to the welfare of your subject" This admonition of the King of Persia is certainly a wholesome warning to all princes and rulers Another chronicle relates to a defeated monarch who had become disheartened at his reverses. "If the sun is once eclipsed does he not shine again?"-wrote a neighbour-Raja, and thereby roused the drooping spirit of his fellow-monarch to vigour and animation The Assamese chronicles as I have said, are therefore the property of the whole of India

what does this Resolution want? It wants Government to undertake the work of promoting the literatures of India in an organised and systematic manner so that all writers who are in need of help and all cultural institutions which are in need of some kind. of assistance may properly assisted In ancient times, literature and art flourished on the patronage of princes and nobles. Now, in the absence of that patronage from Kings and princes, Government must step into the position of patrons.

Of course, there is one great danger. namely, that if a poet or author receives help from Government, he will sometimes be expected to play a subservient role, because the man who pays the piper will be able to demand the tune. This would be most undesirable. The author and the poet must have a free hand to develop according to their own genius Like equality, liberty and fraternity in politics, the motto of the poet must be purity, liberty and poverty. He cannot act according to this motto if he is not free. if he plays to somebody else's requirements, if he plays to the tune of his patron. Therefore, a poet must think thrice before he accepts any kind of help from anybody. We all know Scott's line describing Dryden's preunder similar dicament circumstances,-

"He gave to party what was meant for mankind".

The Resolution speaks of "due regard to the needs of the country's present democratic set-up". That is quite necessary, because democracy is a dangerous thing, and there must be safeguards against its evil consequences. Under democracy, every citizen acquires some power, directly or indirectly; with that power he can make or mar the future of the country. This power will be beneficently exercised only if the citizen is endowed with a high sense of justice and a high moral standard. Sir, if we can propagate good ideas through literature people will be pure-hearted and unselfish. A great philosopher and thinker of England-Thomas Carlyle -had said that no country will ever prosper even though it has "Parliaments as plenty as blackberries" units people are morally and spiritually elevated. He means thereby that a country would not prosper unless the hearts of the people are sound.

Dr. Katju has referred to the desirability of making a list of the 150 best. books of India, and publishing them in the Indian languages. This enterprise will certainly place before Indian readers the treasured literary wealth of India, though in a matter of eclecticism, there is room for differences of opinion as to the 150 best books. There is a similar list of the 100 best books of the world compiled by Lord Avebury and inserted in his book "The Pleasures of Life". Several Indian classics—Sakuntala. Meghadutam, Ramavana and Mahabharata place in Lord Avebury's list.

Another thing. Sir. the Resolution provides that authors and literary men writing in different languages must have a forum where they can meet and exchange ideas, and understand each other well (Time bell rings). A good idea belongs to the entire world, and even though it is couched in an obscure language it should reach the hearts of others, so that mankind in general may be benefited.

With these words, Sir. I support the spirit in which this Resolution has been brought forward.

Moulana M. FARUQI (Uttar Pradesh):

مولانا ایم - فاروقی - (اتر پردیھ :):
جناب آپتی چیرمین صاحب ھاؤس کے سامنے جو ریزولیشن شری
راما راؤ جی نے پیش کیا ہے اس
کے ایک ایک لفظ کی میں تائید
کرتا ھوں - میں یہ بتلانا چاھتا ھوں
کہ ھندوستان کا خود کا اپنا کلچر
اور اپنا ایک لٹریچر تھا - وہ کوئی
ایسا غریب لٹریچر نہیں تھا بلکہ
رچ لٹریچر (rich literature) تھا
جس کے آگے دو ھزار برس پہلے تمام

مضتاف زبانول میں ترجمه کرایا -اس کے بعد دھیرے دھیرے یہ جالت هوئی که پورا سب کچه اسی زبان ميں هو گيا - آخر مير اس كا نتيجه یه هوا که انگریزی زبان اس دیس میں رائع ہو گئی ۔ مگر سب سے بوی اور بری جو چیز دیش میں آئی وہ یہ تھی کہ اس کے اثر سے هم انبے کلچر کو اینی زبان کو ان کے کلنچر اور زبان کے آگے معمولی اور نیجے سمجھنے لگے۔ وهی چیز برابر ابتک چلی آ رهی هے - اس کا نتیجه به هوا که آج هندوستان کے اندر انگریزی زبان جاننے والے بهت كافي تعداد مين موجود ھين -

اب سوال یه هے که همین ایکدم اٰپنا لقریچر کس طرح سے بدننا چاھیئے - اور اس کے لئے کیا صورت اختیار کرنا چاهیئے - تو میری سمجه میں اس کے لئے ایک ھی طریقہ ھے جو ھمارے راما راؤ جی نے پیش کیا هے که هم ایک کمیشی بنائیں ـ اس كميشن كا كام يه هو كه هم ايني زبانوں کو مالدار ب**ن**ائیں باھر کی جتنی بھی زبانیں ھیں جو آجکل دنها میں مالدار کہلائی جاتی هیں جیسے عربی انگریزی فرنچ جلہوں نے ایشیا یورپ میں کافی ترقی کی ھے تو جبتک ھم ان سب کے ترجیے اپذی زبانوں میں نہیں کر لینگے تب تک هماری زبان مالدار نهیس

ایشیا کے سر جھکے ھوئے تھے۔ ایک وة زمانة تها جب پرشین ایمپائر کے شہلشالا خسرو نے خاص طور سے ماک بهر میں اس کا اعلان کیا تها که کرن شخص هے جو جاکر هلدرستان کی فلاسفی اور اخلاقیات ير جو ذخيره هے مربيا كركے لائے اور اپذی زبان میں ترجمه کرایا جائے۔ صرف ایک شخص ایسا ملاجواس کام کے لئے بھیجا جا سکا وہ یہاں آیا اور برسوں رھا - اور اس پر کافی روپيه خرچ کيا گيا - جسوقت ولا کتابیں یہاں سے پہلچیں تو باعشاہ نے پوری فوج کے ساتھ اس شخص كا استقبال كيا اور لاكهون روييه انعام دئے اور اسکا ترجمه کرایا جو آج بھی دد انوار سہیلی ee کے نام سے فارسی میں موجود ہے اور دد کلیلہ ومنه وو کے نام سے عربی میں اسکے بعد ترجمه هوئی اور اس کے علاوہ سنیکروں زبانون میں اسا ترجمه هوا - یه تو هماری گزشته باتیں تهیں جنکی تفصيل سين زائد نهين كرنا چاهتا اب موجودة حال سنيئے - ايست انڌيا کمپنی کے زمانے سے رومن کلچو انگریزوں کے ذریعہ سے یہاں آیا ۔ جسوقت یه لوگ یهاں آئے تھے وہ صرف مشنری اور تاجر بن کر هی آئے تھے - انہوں نے کلکته میں پریس قائم کیا - انہوں نے پہلا کام یہ کیا که اینی مذهبی کتاب بر بُبا ٪ 379 Commission to inquire into [26 FEB. 1953] condition of literatures 138 هو سکتی - همین اینی زبان کو مالدار بنانے کے لئے اس میں زیادہ معلومات مہیا کرنے کے لئے سالمس تیکنیکل اور دوسری چیزوں کے ترجمے کرنا ضروری هے - حیدرآباد میں اس سلسلے سیں کافی کام هوا تھا۔ اردو زبان میں اسوقت وهاں توجمے کا کام ملک کے اور حصے کے مقابلہ میں سب سے زیادہ ہوا ہے -

سب سے بوی چیز جو همارے بعض لوگوں نے ابھی بیان کی وہ یہ ھے کہ جو ھمارے آتھر ھیں اور جو ليکهک هيں ان کی حالت واقعی بہت خواب ہے اور وہ لوگ تالیف مهن هين وقت ختم هو گيا اين لنَّے میں آئیددہ جب ریزولیشن پیش ھوگا تو تفصیل سے ضروری چیز پر روشلي دالونكا -

[F'or English translation, see Appendix IV, Annexure No. 56.]

MR. DEPUTY CHAIRMAN: I think the hon. Member will take some more time.

(Moulana M. Faruqi nodded assent.)

MR. DEPUTY CHAIRMAN: He can resume his speech on the next nonofficial day. The discussion on this will be resumed on the next non-official day. The House stands adjourned till 6 P.M. tomorrow.

> The Council then adjourned till six of the clock in the evening on Friday, the 27th February, 1953.